

# ORISSA HIGH COURT

## FILING REPORT AS ON :17/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27975/2024	CHAITAN HARIJAN@KARMI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /8 /2021 () //	AOR20220000211C202400046
2	D-BLAPL/27976/2024	MITHUN NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /338 /2024 () //	AOD20240000001C202400277
3	D-BLAPL/27978/2024	SHYAM TANDI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /78 /2024 () //	AOR20220002454C202400154
4	D-BLAPL/27986/2024	CHANDAN SETHI @ KALI VS STATE OF ODISHA	HARAPRASAD SAHU VS	BADABAZAR /275 /2024 () //	AOR20220001268C202400004
5	D-BLAPL/27998/2024	SUKANTA SETHI VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	BASELI SAHI PS /177 /2022 () //	
6	D-BLAPL/28000/2024	SIBA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /671 /2024 () //	
7	D-BLAPL/28003/2024	KARUNAKAR KISKU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /366 /2024 () //	
8	D-BLAPL/28004/2024	ANKITA PRADHAN VS STATE OF ODISHA	MOHIT MOHANTY VS	BHARATPUR PS /640 /2024 () //	
9	D-BLAPL/28005/2024	DEBASISH BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /266 /2024 () //	
10	D-BLAPL/28006/2024	GUNDICHA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATHGARH /254 /2023 () //	
11	D-BLAPL/28007/2024	GOLAKHA BIHARI JENA @ BABULA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /124 /2024 () //	

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12	D-BLAPL/28009/2024	BIJAYA SETHI @ BIJAYA KUMAR SETHI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	NIMAPADA /162 /2024 () //	
13	D-BLAPL/28010/2024	REENA @ SASMITA SETHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHAKALPARA /156 /2022 () //	
14	D-BLAPL/28011/2024	JAGABANDHU JANI @ DUDI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 () //	
15	D-BLAPL/28014/2024	KUNJA BIHARI BHATRA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 () //	
16	D-BLAPL/28015/2024	NALINIKANTA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHAULIAGANJA /187 /2024 () //	
17	D-BLAPL/28016/2024	PANDU SODI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 () //	
18	D-BLAPL/28017/2024	JAYAPRAKASH KARAN @ TUKU VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /433 /2024 () //	
19	D-BLAPL/28022/2024	SRIKANTA @ SHRIKANTA MAHARAAN @ PATIA VS STATE OF ODISHA	ARIJEET MISHRA VS	TANGI /162 /2024 () //	
20	D-BLAPL/28023/2024	MILTAN DIGAL @ MILTON DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /42 /2022 () //	
21	D-BLAPL/28025/2024	BINOD KUMAR HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /127 /2024 () //	
22	D-BLAPL/28027/2024	SRIDHAR MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	JAJPUR TOWN /472 /2023 () //	
23	D-BLAPL/28030/2024	UDAY SINGH	MAHES DAS	RAIKIA /113 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28032/2024	SIPU @ SATYABRATA DAS	RAMANI KANTA PATTANAİK	BALIMI /248 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28033/2024 BLAPL/9413/2024	PRASANNA KUMAR SWAIN	JUGALA KISHORE PANDA	VIGILANCE PS (BERHAMPUR) /18 /2024	
		VS	VS	SPL..JUDGE VIGILANCE,BERHAMPUR(Ganjam)	
		STATE OF ODISHA(VIG.)		GR/0000009/2024	
26	D-BLAPL/28037/2024	MUKUNDA PADIAMI	JUGALA KISHORE PANDA	MALKANGIRI /37 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28038/2024	BIPLAB MANDAL	JUGALA KISHORE PANDA	MALKANGIRI /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28041/2024	KALIA@TAPAN MUKHI	ASUTOSH TRIPATHY	ANGUL TOWN /666 /2024	AOR20220001648C202400055
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28042/2024	ANANDA BEER @ BEERO	JUGALA KISHORE PANDA	GUNUPUR /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28044/2024	PRADEEP DIP	PRATYUSHA NAIDU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28045/2024	BIRA NAG	PRATYUSHA NAIDU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28046/2024	MANOJ KUMAR DAS	ABHISEK MOHANTY	BASTA /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28048/2024	PITAMBAR @ PITAM MUDULI @ KHILLA	JUGALA KISHORE PANDA	CHITRAKONDA /100 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28049/2024	MD. SHAJID	ABHISEK MOHANTY	/ /0	
		VS	VS	()	

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35	D-BLAPL/28050/2024	STATE OF ODISHA KANDRA GAMANGO @ JANASA GAMANGO VS	S.S.RAY (2) VS	// ADVA /63 /2021 ()	
36	D-BLAPL/28053/2024	STATE OF ODISHA ALOK DIGAL VS	ANIRUDHA DAS VS	// BHARATPUR PS /94 /2024 ()	
37	D-BLAPL/28056/2024	STATE OF ODISHA RANJIT DEEP VS	GOPAL KRISHNA NAYAK VS	// GUDARI /87 /2024 ()	
38	D-BLAPL/28057/2024	STATE OF ODISHA MUNA NAIK VS	SAROJ KUMAR PATNAIK VS	// PATTAPUR (DIGAPAHANDI) /261 /2019 ()	AOR20220004030C202400002
39	D-BLAPL/28063/2024	STATE OF ODISHA BABULA CHOUDHURY VS	GOPAL KRISHNA NAYAK VS	// GUDARI /87 /2024 ()	
40	D-BLAPL/28065/2024	STATE OF ODISHA DOCTOR KISAN VS	SAMARENDRA BAHADUR VS	// BHASMA /113 /2023 ()	
41	D-BLAPL/28067/2024	STATE OF ODISHA BUDHIA @ KAMALA KANTA DAS VS	DALIRANI BEHURAY VS	// KHAIRA /140 /2024 ()	
42	D-BLAPL/28070/2024	STATE OF ODISHA ABHISEK SATPATHY @ RAJA SATPATHY VS	SATYA JEET ROUT VS	// KUJANGA /419 /2024 ()	
43	D-BLAPL/28071/2024	STATE OF ODISHA MANGAL MOHANTY @ MANGU VS	SARATHI JYOTI MOHANTY VS	// CHAULIAGANJA /220 /2024 ()	
44	D-BLAPL/28073/2024	STATE OF ODISHA BALARAM BEHERA @ BALABHADRA BEHERA VS	ARJUNA CHARANA BEHERA VS	// SORO /194 /2017 ()	
45	D-BLAPL/28074/2024	STATE OF ODISHA SUMAN KUMAR DAS VS	DEEPAK KU SAHOO VS	// AUL /517 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/28075/2024	SK. SALIM VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /544 /2024 () //	
47	D-BLAPL/28085/2024	RUDRAM SATHEESH VS STATE OF ODISHA	SNEHASISH BEHERA VS	KALIMELA /119 /2022 () //	
48	D-BLAPL/28086/2024	KHAMSING @ POTI ROUT VS STATE OF ODISHA	GOKULANANDA SAHU VS	SINAPALI /236 /2024 () //	
49	D-BLAPL/28088/2024	LUCKY @ NILAMADHAB NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /88 /2024 () //	
50	D-BLAPL/28090/2024	ARJUNA BHOI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PAHALA /357 /2024 () //	
51	D-BLAPL/28091/2024	MD. SAMIM VS STATE OF ODISHA	DIPTIREKHA NANDA VS	DHANUPALI /116 /2017 () //	
52	D-BLAPL/28100/2024	MIHIR RANJAN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	SAHID NAGAR P.S. /390 /2024 () //	
53	D-BLAPL/28105/2024	SUVENDU KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
54	D-BLAPL/28107/2024	LAXMIKANTA MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /187 /2024 () //	
55	D-BLAPL/28108/2024	SANJAY NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	INFOCITY PS /220 /2024 () //	
56	D-BLAPL/28110/2024	FRANCIS EVEREST PEREIRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //	
57	D-BLAPL/28123/2024	DIPTI @DEEPTI LIMA	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /47 /2022	AOR20220001631C202400115

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28130/2024	TULU @ DUSMANTA SETHY	SUNIL KUMAR PANDA	KUAKHIA /337 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28137/2024	ANIRUDHA SAHU	SEPHALEE DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28140/2024	BINU BHOI	HRUDANANDA MOHAPATRA	NAUGAON /194 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28142/2024	AMIT PATRA	SUBRATA PANDA	PHIRINGIA /193 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28148/2024	BABU @ SAGAR RANJAN PATI @ SAGAR JENA	PABITRA KUMAR NAYAK	INFOCITY PS /331 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/28150/2024	BIDYADHAR RANJIT	KULDEEP MOHANTY	KULABIRA /46 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/28151/2024	RAMESH CHANDRA ROUT	PABITRA KUMAR NAYAK	MATHILI /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/28158/2024	LAXMIDHAR BISWAS @ LAXMIKANTA BISWAS	DEEPAK KU SAHOO	MARINE PS AT JAMBO /45 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/28160/2024	M.SANTOSH DORA	SUJATA JENA	PATTAPUR (ASKA) /380 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/28165/2024	KUTHADI GNAESHWAR	RAJIB LOCHAN PATTNAIK	KALIMELA /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28166/2024	SATYABRATA SARANGI	DEEPAK KU SAHOO	PATTAMUNDAI MODEL /255 /2024	
		VS	VS	()	

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69	D-BLAPL/28168/2024	STATE OF ODISHA MD. ZAKIR HUSSAIN VS	SOUMYA RANJAN DAS VS	// BISRA /146 /2024 ()	
70	D-BLAPL/28169/2024	STATE OF ODISHA RAJ KUMAR SAHU VS	RAJIB LOCHAN PATTNAIK VS	// KHATIGUDA /116 /2024 ()	
71	D-BLAPL/28174/2024	STATE OF ODISHA MANMATH KESHARI PATTANAİK VS	AKSHAYA KUMAR SAHOO VS	// NANDANKANAN /18 /2024 ()	
72	D-BLAPL/28175/2024	STATE OF ODISHA PITTALA SRIKANTH VS	RAJIB LOCHAN PATTNAİK VS	// KALIMELA /190 /2024 ()	
73	D-BLAPL/28176/2024	STATE OF ODISHA MANMATH KESHARI PATTANAİK VS	AKSHAYA KUMAR SAHOO VS	// NANDANKANAN /15 /2024 ()	
74	D-BLAPL/28178/2024	STATE OF ODISHA SUMANTA SAHU VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /274 /2023 ()	
75	D-BLAPL/28179/2024	STATE OF ODISHA BIJAY DHALI VS	RAJIB LOCHAN PATTNAİK VS	// MALKANGIRI /549 /2023 ()	
76	D-BLAPL/28181/2024	STATE OF ODISHA VIPIN KUMAR @ VEER PRATAP SINGH VS	SAROJ MOHARANA VS	// ULLUNDA /14 /2020 ()	
77	D-BLAPL/28182/2024	STATE OF ODISHA DEEPAK PATIL VS	RAJIB LOCHAN PATTNAİK VS	// MOTU /91 /2024 ()	
78	D-BLAPL/28186/2024	STATE OF ODISHA SURESH KHILLO VS	RAJIB LOCHAN PATTNAİK VS	// MACHHKUND /17 /2020 ()	
79	D-BLAPL/28187/2024	STATE OF ODISHA BIJAY NAYAK VS STATE OF ODISHA	PRAMOD KUMAR NIGAM VS	// TOMANDO /315 /2024 () //	

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80	D-BLAPL/28188/2024	BAHAN TAKRI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KHATIGUDA /116 /2024 () //	
81	D-BLAPL/28190/2024	DIPUNA BEHERA @ DIPU VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /341 /2024 () //	
82	D-BLAPL/28191/2024	KALA RAM @ KADDA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /460 /2024 () //	
83	D-BLAPL/28192/2024	RANJIT KUMAR BHAINSA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KHATIGUDA /116 /2024 () //	
84	D-BLAPL/28193/2024	KUMAR PRADHAN VS STATE OF ODISHA	AJEETABH MISHRA VS	PURI SADAR /180 /2024 () //	AOR20220000014C202400043
85	D-BLAPL/28196/2024	DEEPAK RANJAN JAL VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	GOLAMUNDA /101 /2024 () //	AOD20220003518C202400004
86	D-BLAPL/28202/2024	AMAR DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //	
87	D-BLAPL/28206/2024	ARJUNA BISWAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //	
88	D-BLAPL/28210/2024	AKSHAY KUMAR GOUDA @ BUDHA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	LINGARAJ P.S. /136 /2024 () //	
89	D-BLAPL/28214/2024	AKSHAY KUMAR GOUDA @ BUDHA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	CAPITAL P.S. /602 /2023 () //	
90	D-BLAPL/28216/2024	AKSHAY KUMAR GOUDA @ BUDHA VS STATE OF ODISHA	MOHAMMAD AKRAM VS	NAYAPALLI P.S. /480 /2023 () //	
91	D-BLAPL/28217/2024	RAJU RANA	SARAT KUMAR JENA	KANTABANJI /288 /2024	

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		VS	VS	()	
92	D-BLAPL/28219/2024	STATE OF ODISHA SRIKANTA KHATEI	SARAT KUMAR JENA	//	/ /0
		VS	VS	()	
93	D-BLAPL/28220/2024	STATE OF ODISHA PURNA BESRA	SARAT KUMAR JENA	//	TITILAGARH /289 /2024
		VS	VS	()	
94	D-BLAPL/28224/2024	STATE OF ODISHA SK. ABDUL TASLIM @ SIBAJI	BIKRAM RATH	//	TIGIRIA /38 /2023
		VS	VS	()	
95	D-BLAPL/28225/2024	STATE OF ODISHA DEBASIS MAHAPATRO @ DEBASISH MAHAPATRA	JYOTIRMAYA SAHOO	//	RAMBHA (KHALLIKOTE) /494 /2024
		VS	VS	()	
96	D-BLAPL/28226/2024	STATE OF ODISHA KAMARUDDIN KHAN	SK. ZAFARULLA	//	SAHID NAGAR P.S. /390 /2024
		VS	VS	()	
97	D-BLAPL/28227/2024	STATE OF ODISHA DIPU @ DIPAK KUMAR PALAI	BHARAT BHUSAN ROUTRAY	//	BANAPUR P.S. /355 /2022
		VS	VS	()	
98	D-BLAPL/28230/2024	STATE OF ODISHA PABITRA @ PABI PRASAD SAHOO	ARUN KUMAR DAS	//	BADAGODA P.S. /393 /2024
		VS	VS	()	
99	D-BLAPL/28231/2024	STATE OF ODISHA CHANDU @ SRIKANT SINGH	BHARAT BHUSAN ROUTRAY	//	COLLIERY /293 /2024
		VS	VS	()	
100	D-BLAPL/28232/2024	STATE OF ODISHA BIPIN BIHARI NAYAK	SUKUMAR GOURAB	//	/ /0
		VS	VS	()	
101	D-BLAPL/28233/2024	STATE OF ODISHA BIKASH PRADHAN	BHARAT BHUSAN ROUTRAY	//	BANAPUR P.S. /280 /2021
		VS	VS	()	
102	D-BLAPL/28234/2024	STATE OF ODISHA JOGENDRA NAHAK	JYOTIRMAYA SAHOO	//	HINJILI /848 /2023
		VS	VS	()	

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103	D-BLAPL/28235/2024	STATE OF ODISHA CHAKRADHAR PRADHAN VS	ABHIRAM GOUDA VS	// /0 ()	
104	D-BLAPL/28237/2024	STATE OF ODISHA SUBASH NUNDRUKA VS	BUDHIRAM DAS VS	// AMBADOLA /174 /2024 ()	
105	D-BLAPL/28239/2024	STATE OF ODISHA SADAM KHAN @ ALLIJAN @ ALIJAN KHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /294 /2024 ()	
106	D-BLAPL/28241/2024	STATE OF ODISHA DEBADATTA SINGH VS	DEBASHIS MITRA VS	// /0 ()	
107	D-BLAPL/28242/2024	STATE OF ODISHA SIMANTA PRADHAN VS	SURYAKANTA DWIBEDI VS	// SORO /363 /2021 ()	
108	D-BLAPL/28243/2024	STATE OF ODISHA SIDHARTH KUMAR DAS VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /494 /2024 ()	
109	D-BLAPL/28244/2024	STATE OF ODISHA NIMANTA @ NUMANTA MALLICK @ NUMANTA MALLICK VS	SURYAKANTA DWIBEDI VS	// GANIA /44 /2024 ()	
110	D-BLAPL/28246/2024	STATE OF ODISHA FIROJ KHAN VS	SANJIB KUMAR BHANJADEO VS	// TANGI (KHURDA) /521 /2024 ()	
111	D-CMAPL/40014/2024	STATE OF ODISHA PUSPALATA SAHOO VS	SUKANTA KUMAR MISHRA VS	// // ()	
112	D-CMAPL/40015/2024	STATE OF ODISHA SANTOSH KUMAR DAS VS	MANAS PATI VS	// // ()	AOR20220001535C202400078
113	D-CMAPL/40048/2024	STATE OF ODISHA GOLAK BIHARI PUJARI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// // ()	

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114	D-CMAPL/40067/2024	KANAK MOHANTY @ KANAKLATA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
115	D-CMAPL/40100/2024	SUMITRA MUKHERJEE VS PROF. RANJIT GHOSH	ADV. VS	// 0 //	
116	D-CMAPL/40157/2024	RAMACHANDRA DAS VS GOURAHARI DAS	AMIT PRASAD BOSE VS	// 0 //	
117	D-CMP/39966/2024	GOURANGA CHANRAN SAMANTARAI VS SURA PRATAP ROUSTRAY	ABINASH ROUSTRAY VS	// 0 //	AOD20240000297C202400002
118	D-CMP/39974/2024	SANJAY KUMAR JENA VS AKSHAY KUMAR PARIDA	AKHAND VS	// 0 //	
119	D-CMP/40044/2024	MANISH KUMAR AGARWALLA VS SHALINI AGARWALLA	SOUMYAJYOTI BISWAL VS	// 0 //	
120	D-CMP/40046/2024	KASTURIKA CHHOTARAY VS KIRANBALA CHHOTARAY	SMITA RANJAN PATNAIK VS	// 0 //	
121	D-CMP/40135/2024	BANDITARANI PRAHARAJ VS L.I.C. OF INDIA	BHASKAR CHANDRA PANDA VS	// 0 //	
122	D-CMP/40144/2024	PRIYA TRIPATHY VS SATYABRATA TRIPATHY	BHASKAR CHANDRA PANDA VS	// 0 //	
123	D-CMP/40192/2024	JEMA DEI VS BILASINI NAYAK	BIKRAM RATH VS	// 0 //	
124	D-CMP/40194/2024	NITYANANDA NAYAK VS NISHIKANTA PANIGRAHI	J.K.MISHRA 2 VS	// 0 //	
125	D-CMP/40205/2024	ARUN KUMAR GUPTA	DWARIKA PRASAD MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		HUKUM SINGH		//	
126	D-CMP/40215/2024	KHIROD KUMAR SAHU @ KSHIROD KUMAR SAHOOABHISEK KEJARIWAL		//	
		VS	VS	0	
		DILLIP KUMAR NAYAK		//	
127	D-CMP/40241/2024	PRABHUDATTA MOHAPATRA	ANIMESH SINGH	//	
		VS	VS	0	
		ETISHREE PANDA		//	
128	D-CMP/40242/2024	SUKANTA KAR	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		GANGADHAR KAR		//	
129	D-CONTC/39970/2024	SRIKANTA KUMAR SWAIN	ADV.	//	
		VS	VS	0	
		ANAMA CHARAN PATRA, O.A.S		//	
130	D-CONTC/40013/2024	SUKANTA KUMAR PARIDA	ADV	//	AOR20220001535C202400079
		VS	VS	0	
		USHA PADHEE PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.		//	
131	D-CONTC/40034/2024	SWATISHREE SINGH	ADV.	//	
		VS	VS	0	
		BISHNUPADA SETHI, COMMISSIONER-CUM-SECRETARY		//	
132	D-CONTC/40038/2024	SARITA BEHERA	ADV.	//	
		VS	VS	0	
		BISHNUPADA SETHI, COMMISSIONER-CUM-SECRETARY		//	
133	D-CONTC/40045/2024	SUSAMA ROUT	DEBASIS ROUT	//	
		VS	VS	0	
		ASWARTHY S., IAS		//	
134	D-CONTC/40050/2024	JHARU BISWAL	TRILOCHAN NANDA	//	
		VS	VS	0	
		YAGNASENI NAIK		//	
135	D-CONTC/40052/2024	SANJIB KUMAR SENAPATI	PRATAP CHANDRA CHHINCHANI	//	
		VS	VS	0	
		SUBHADRA MUNDIKA, TAHASILDAR		//	
136	D-CONTC/40058/2024	DHRUBA CHARAN KISSAN	DIGAMBARA MISHRA	//	
		VS	VS	0	

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137	D-CONTC/40094/2024	VIBHU NAYAR, IAS MOHAMMAD DAYAM VS	SANDEEP RAJ PANDA VS	// // 0	
138	D-CONTC/40095/2024	ANJAN KUMAR PATRA, IIC, KANJIPANI, KENDUJHAR MOHINI MOHAN SAHOO VS	SIDHANT DWIBEDI VS	// // 0	
139	D-CONTC/40113/2024	CHANDRASEKHAR NIMMAGADDA, A.O, LIC, BHUBANESWAR TRILOCHAN DASH VS	ADV. VS	// // 0	
140	D-CONTC/40115/2024	NIGAMANANDA PANDA, SPECIAL SECRETARY, OPSC JAYANTI SUTAR VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
141	D-CONTC/40134/2024	MANAS RANJAN TRIPATHY, TAHASILDAR, KENDRAPARA APARNA NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0	
142	D-CONTC/40150/2024	GOURIRANI NAYAK, IAS SASMITA BEHERA VS	ADV. VS	// // 0	
143	D-CONTC/40158/2024	ARAVIND AGARWAL, IAS SABITA KUANER VS	ADV. VS	// // 0	
144	D-CONTC/40206/2024	SURENDRA KUMAR PANDA, ADDL SECY., HEALTH AND FAMILY WELFARE DEPT. GOPABANDHU ACHARYA VS	ASHOK DAS VS	// // 0	
145	D-CONTC/40211/2024	SUSHIL KUMAR LOHANI, IAS DHANESWAR NAYAK VS	ADV. VS	// // 0	
146	D-CONTC/40217/2024	JAY NARAYAN SEET, ENGINEER-IN-CHIEF RWS AND S, BBSR SUKANTA KUMAR SWAIN VS	BISHNU PRASAD PRADHAN VS	// // 0	
147	D-CONTC/40220/2024	BISHNUPADA SETHI, COMMISSIONER-CUM-SECRETARY, SC AND ST. NANDIGHOSH BEHERA VS	BISHNU PRASAD PRADHAN VS	// // 0	
		BISHNUPADA SETHI, COMM.-CUM-SECY, SC AND ST, KHURDA		//	

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148	D-CONTC/40223/2024	DR.BIMAL PRASAD MOHANTY VS MURALI KRISHNA, REGISTRAR, RASHTRIYA SANSKRIT SANSTHAN	ADV. VS	// 0	
149	D-CONTC/40227/2024	ALAYA KUMAR PAL VS ASHISH KUMAR MOHAPATRA, TAHASILDAR ANGUL	AMIT PRASAD BOSE VS	// 0	
150	D-CONTC/40229/2024	KALI CHARANA NAIK VS DR. AUROBINDA BEHERA, PRINCIPAL SECY, WATER RESOURCES, BBSR	ADV. VS	// 0	
151	D-CONTC/40230/2024	JAYANTA KUMAR PANDA VS ARABINDA AGRAWAL, IAS	ADV. VS	// 0	
152	D-CONTC/40232/2024	SANTOSH KUMAR DAS VS ARABINDA AGRAWAL, IAS	ADV. VS	// 0	
153	D-CONTC/40236/2024	PRASANNA KUMAR MISHRA VS PRADIP KUMAR NAG, DEO, KENDRAPARA	JAGAJIBAN PRADHAN VS	// 0	
154	D-CONTC/40240/2024	PURNA CHANDRA DAS VS CHANCHAL RANA, COLLECTOR, KHURDA	JAGAJIBAN PRADHAN VS	// 0	
155	D-CONTC/40245/2024	SANTOSH KUMAR SAHOO VS SNIGDHARANI DHAL, SECRETARY-IN-CHARGE, BDA	ADV. VS	// 0	
156	D-CONTC/40248/2024	LINGARAJ SRICHANDAN VS DEORANJAN KUMAR SINGH, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0	
157	D-CONTC/40250/2024	PRAFULLA KUMAR BEHERA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
158	D-CONTC/40251/2024	MANORAMA JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0	
159	D-CONTC/40252/2024	LAXMIDHAR PRADHAN	ADV.	//	

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		VS	VS	0	
160	D-CONTC/40253/2024	DEORANJAN KUMAR SINGH, IAS NARAYAN PRADHAN	ADV.	//	
		VS	VS	0	
161	D-CONTC/40255/2024	DEORANJAN KUMAR SINGH, IAS CHANDA SAHOO	ADV.	//	
		VS	VS	0	
162	D-CONTC/40257/2024	DEORANJAN KUMAR SINGH, IAS MAHESWAR NAYAK	ADV.	//	
		VS	VS	0	
163	D-CONTC/40258/2024	DEORANJAN KUMAR SINGH, IAS RAJKISHORE ROUTRAY	ADV.	//	
		VS	VS	0	
164	D-CONTC/40260/2024	DEORANJAN KUMAR SINGH, IAS PUSPA MANJARI PRADHAN	ADV.	//	
		VS	VS	0	
165	D-CONTC/40261/2024	DEORANJAN KUMAR SINGH, IAS DASARATHI NAYAK	ADV.	//	
		VS	VS	0	
166	D-CONTC/40263/2024	DEORANJAN KUMAR SINGH, IAS PRAFULLA CHANDRA SAHANI	ADV.	//	
		VS	VS	0	
167	D-CONTC/40264/2024	DEORANJAN KUMAR SINGH, IAS ANANGA KUMAR JAGADEV	ADV.	//	
		VS	VS	0	
168	D-CONTC/40265/2024	DEORANJAN KUMAR SINGH, IAS BICHITRANANDA JENA	ADV.	//	
		VS	VS	0	
169	D-CONTC/40266/2024	DEORANJAN KUMAR SINGH, IAS BANSIDHAR NAIK	ADV.	//	
		VS	VS	0	
170	D-CONTC/40267/2024	SASWATA MISHRA, IAS SADASHIB HATI	ADV.	//	
		VS	VS	0	

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171	D-CONTC/40268/2024	SASWATA MISHRA, IAS SAKUNTALA PATEL VS	ADV. VS	// // 0	
172	D-CONTC/40269/2024	SASWATA MISHRA, IAS MANABHANJAN NAIK VS	ADV. VS	// // 0	
173	D-CONTC/40271/2024	SASWATA MISHRA, IAS HIMENDRA HARIJAN VS	ADV. VS	// // 0	
174	D-CONTC/40272/2024	SASWATA MISHRA, IAS BASANTA KUMAR NAIK VS	ADV. VS	// // 0	
175	D-CONTC/40273/2024	SASWATA MISHRA, IAS JOGESWAR PATEL VS	ADV. VS	// // 0	
176	D-CONTC/40274/2024	SASWATA MISHRA, IAS BALADEV PRADHAN VS	ADV. VS	// // 0	
177	D-CONTC/40275/2024	SASWATA MISHRA, IAS SOVARAM PATEL VS	ADV. VS	// // 0	
178	D-CONTC/40276/2024	SASWATA MISHRA, IAS HRUDANANDA PASAYAT VS	ADV. VS	// // 0	
179	D-CONTC/40277/2024	SASWATA MISHRA, IAS TRILOCHAN DANDASANA VS	ADV. VS	// // 0	
180	D-CONTC/40278/2024	SASWATA MISHRA, IAS DASARATHA NAIK VS	ADV. VS	// // 0	
181	D-CONTC/40279/2024	SASWATA MISHRA, IAS BHABANI SHANKAR THAKUR VS SASWATA MISHRA, IAS	ADV. VS	// // 0 //	

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182	D-CONTC/40280/2024	SURESH KUMAR PATEL VS SASWATA MISHRA, IAS	ADV. VS	// ()	
183	D-CONTC/40281/2024	HAREKRUSHNA DEHURIA VS SASWATA MISHRA, IAS	ADV. VS	// ()	
184	D-CONTC/40282/2024	URBASI DEI VS SASWATA MISHRA, IAS	ADV. VS	// ()	
185	D-CONTC/40283/2024	PRAMODA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// ()	
186	D-CONTC/40284/2024	AKSHYA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// ()	
187	D-CONTC/40285/2024	NETRANANDA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// ()	
188	D-CRLA/28018/2024	CHUNDA ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /145 /2016 () //	
189	D-CRLA/28061/2024	JAGABANDHU NAIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /287 /2024 () //	
190	D-CRLA/28084/2024	AKSHAYA GHOSH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /151 /2022 () //	
191	D-CRLA/28104/2024	JAYANTI SAHU VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BERHAMPUR TOWN /55 /2013 () //	
192	D-CRLA/28119/2024	CHANDRAMANI PRUSTY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	INDUASTRIAL,NISA /114 /2021 () //	
193	D-CRLA/28132/2024	CHANDRABHANU PRUSTY @ MITU	JAGABANDHU SAHU	JHARSUGUDA /24 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLA/28170/2024	PRAMOD BISWAL @ BIBHU	DEVASHIS PANDA	MAHANGA /05 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLA/28209/2024	BUBU @ BIBHU JALLY	SURJYA NARAYAN SAHU	KHALLIKOTE /67 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLA/28212/2024	MOHAMMAD AKIL	SURYA NARAYAN SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLLP/28031/2024	STATE OF ODISHA	SAUBHAGYA KETAN NAYAK, A.G.A.	//	LOD20240000200C202400049
		VS	VS	()	
		MINAKETAN KARMI		//	
198	D-CRLMA/28194/2024	KARUNAKAR NATH	UDIT NARAYAN JENA	SORO /443 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/27983/2024	KIRAN KUMAR MOHANTY	JAYANTA KUMAR BAL	KISSANNAGAR PS /79 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/27990/2024	SANTILATA SAHU	RAJENDRA NARAYAN ROUT	VIGILANCE PS (BERHAMPUR) /63 /2017	AOR20220001558C202400141
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
201	D-CRLMC/27991/2024	AJAYA KUMAR PATTNAIK	DEBASIS TRIPATHY	MOTANGA /178 /2023	AOR20220001665C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/27992/2024	SUBHANKAR SAHOO	RAJENDRA NARAYAN ROUT	BHANJPUR /155 /2024	AOR20220001558C202400140
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/27993/2024	SANTOSH KUMAR DHIR	SANJAY KUMAR PATTANAIAK	BALASORE VIGILANCE /42 /2019	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
204	D-CRLMC/27995/2024	ANKITA PRADHAN	MOHIT MOHANTY	BHARATPUR PS /630 /2024	
		VS	VS	()	

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205	D-CRLMC/27996/2024	STATE OF ODISHA SANDHYA RANI PARIDA VS MAMTA MALLIK	BRAHMANANDA TRIPATHY VS	// / /0 ()	
206	D-CRLMC/28021/2024	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	ANITA SAHOO VS	// TUSRA /41 /2015 ()	
207	D-CRLMC/28024/2024	L.RABI BEHERA @ LENKA RABI BEHERA VS STATE OF ODISHA	MAHES DAS VS	// BALLIGUDA /97 /2017 ()	
208	D-CRLMC/28036/2024	SANTOSH CHANDRA @ SANTOSH KUMAR PANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// KHANDAGIRI P.S. /573 /2022 ()	
209	D-CRLMC/28039/2024	SAMIKHYARANI JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// KHANDAGIRI P.S. /493 /2022 ()	
210	D-CRLMC/28047/2024	DR. TAPAN KUMAR SATAPATHY VS STATE OF ODISHA	ANIRUDHA DAS VS	// MANGALA BAG /163 /2019 ()	
211	D-CRLMC/28052/2024	SAMARESH MANDAL VS SADIKH EA HAMEED	BISWARANJAN DALAI VS	// / /0 ()	
212	D-CRLMC/28054/2024	PRATAP SAHU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// NARLA /161 /2023 ()	
213	D-CRLMC/28059/2024	BEGA DEHURY @BEGA SAMAL VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// TANGI /197 /2023 ()	
214	D-CRLMC/28064/2024	AJAYA KUMAR PANDEY @ KELU VS STATE OF ODISHA	DEBENDRA NATH MISHRA VS	// MAHANGA /14 /2017 ()	
215	D-CRLMC/28098/2024	DEBASIS BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// SUKINDA /121 /2024 ()	

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216	D-CRLMC/28109/2024	BISHNU PRASAD BEHERA @ KUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KANAS /207 /2023 () //	
217	D-CRLMC/28115/2024	ASHOK KUMAR NAYAK@ASHOK NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPECIAL CRIME UNIT /15 /2023 () //	
218	D-CRLMC/28117/2024	DEEPAK GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SHERAGADA /265 /2022 () //	
219	D-CRLMC/28124/2024	ASUTOSH MISTRY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHITRAKONDA /203 /2023 () //	
220	D-CRLMC/28138/2024	MALAYA OJHA VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI /147 /2017 () //	
221	D-CRLMC/28143/2024	M/S. CITICON ENGINEERS ORISSA PVT. LTD., BBSR VS UNION OF INDIA	SIDHESWAR RATH VS	/ /0 () //	
222	D-CRLMC/28147/2024	MAHADEV HARIJAN @ MAHDEV KACHIM VS STATE OF ODISHA	SANAT KUMAR MISHRA VS	PAPADAHANDI /140 /2016 () //	
223	D-CRLMC/28149/2024	SUDARSAN BADI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BOUDH /285 /2017 () //	
224	D-CRLMC/28153/2024	MADAN MOHAN PODH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /34 /2021 () //	
225	D-CRLMC/28155/2024	SANJEEV KUMAR RAY@FAKIRA RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /35 /2021 () //	
226	D-CRLMC/28161/2024	BAISAKHI DEHURY @ SUNITA DEHURY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	NARASINGHPUR /51 /2021 () //	
227	D-CRLMC/28177/2024	DEBASMITA SAMANTRAY	AMITABH MISHRA	KHURDA SADAR /212 /2024	

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228	D-CRLMC/28180/2024	VS STATE OF ODISHA LAXMIKANTA MAHANTA	VS SHIB SHANKAR MOHANTY	() // BADAGODA P.S. /356 /2023	
229	D-CRLMC/28198/2024	VS STATE OF ODISHA PRIYABRATA DAS	VS USHARANI PATI	() // KHANTAPADA /218 /2020	
230	D-CRLMC/28203/2024	VS STATE OF ODISHA SASHADHAR JENA	VS PRAVAT KUMAR MUDULI	() // BALASORE TOWN /31 /2018	
231	D-CRLMC/28208/2024	VS STATE OF ODISHA MAHADEV KACHIM	VS SANAT KUMAR MISHRA	() // TENTULIKHUNTI /51 /2022	
232	D-CRLMP/27981/2024	VS STATE OF ODISHA TAHERA KHATUN	VS AMIYA RANJAN SWAIN	() // TIRTOL /380 /2024	
233	D-CRLMP/27987/2024	VS STATE OF ODISHA BANAMALI SAHOO	VS JYOTI PATNAIK	() // / /0	
234	D-CRLMP/28113/2024	VS STATE OF ODISHA SUJIT KUMAR ROUT	VS SABYASACHI MISHRA	() // / /0	
235	D-CRLMP/28156/2024	VS STATE OF ODISHA SANTILATA NATIA	VS JUGALA KISHORE PANDA	() // SUKINDA /132 /2024	
236	D-CRLMP/28185/2024	VS STATE OF ODISHA SUNAM CHANDRA PARICHHA	VS BYOMAKESH TRIPATHY	() // / /0	
237	D-CRLMP/28201/2024	VS STATE OF ODISHA BASTIRANI PARICHHA PRAKASH CHANDRA PANDA	VS SUJATA JENA	() // / /0	
238	D-CRLMP/28205/2024	VS STATE OF ODISHA DEBENDRA KUMAR MUND	VS JNYANANANDA PANDA	() // / /0	

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239	D-CRLREV/27997/2024	STATE OF ODISHA LOKANATH SAHOO VS	PRADIPTA BEURA VS	// /0 ()	
240	D-CRLREV/27999/2024	STATE OF ODISHA DURYODHAN BAI VS	PRADIPTA BEURA VS	// /0 ()	
241	D-CRLREV/28012/2024	STATE OF ODISHA ANIL KANTA BEDANTA VS	BASUDEV PUJARI VS	// BASELI SAHI PS /98 /2024 ()	
242	D-CRLREV/28013/2024	STATE OF ODISHA JAYADEV PRADHAN VS	BASUDEV PUJARI VS	// BASELI SAHI PS /98 /2024 ()	
243	D-CRLREV/28020/2024	STATE OF ODISHA SK.AKIK UDDIN @ SK.AKI UDDIN VS	AMITABH MISHRA VS	// TIRTOL /116 /2016 ()	
244	D-CRLREV/28131/2024	STATE OF ODISHA ARTA BANDHU GHADEI VS	LALITENDU BHUYAN VS	// /0 ()	
245	D-CRLREV/28167/2024	THE BRANCH MANAGER, KEONJHAR CO- OPERATIVE BANK LTD., KEONJHAR SUBAS CHANDRA SAHOO VS	BISHNU PRASAD PRADHAN VS	// KONARK /118 /2016 ()	
246	D-FAO/39946/2024	SAROJINI MALLA KALPANA SAHOO VS	SATYABAN SAHOO VS	// // ()	
247	D-FAO/39948/2024	UNION OF INDIA RAMBHA DEVI VS	SATYABAN SAHOO VS	// // ()	
248	D-FAO/39954/2024	UNION OF INDIA LILAMANI BAURI VS	SATYABAN SAHOO VS	// // ()	
249	D-FAO/39958/2024	UNION OF INDIA SANJU SING VS	SATYABAN SAHOO VS	// // ()	
		UNION OF INDIA		//	

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250	D-FAO/39965/2024	SUREI AHIRWAR VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
251	D-FAO/39969/2024	MINA BHUMIJ VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //	
252	D-FAO/40077/2024	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS BRAJAKISHOR DAS	PRASANTA KUMAR MAHALI VS	// 0 //	
253	D-FAO/40247/2024	TRIBENI@LAXMI@LALITA AGARWAL VS GOLAP CHAND AGARWAL	ABHISHEK DASH VS	// 0 //	
254	D-MACA/39979/2024	SWETAKETU PARIDA VS SANJAY KUMAR PALAI	PRADEEP KUMAR MISHRA VS	// 0 //	
255	D-MACA/39981/2024	TAPAN KISAN VS MAGUNI CHANDRA PRADHAN	PRADEEP KUMAR MISHRA VS	// 0 //	
256	D-MACA/39986/2024	PRASAMITA PADHY VS SURYA NARAYAN NAIK	PRADEEP KUMAR MISHRA VS	// 0 //	
257	D-MACA/40083/2024	D.M., ORIENTAL INSURANCE CO.LTD., KHURDA VS ANANDA SAHU	PRASANTA KUMAR MAHALI VS	// 0 //	
258	D-MACA/40092/2024	R.M., ORIENTAL INSURANCE CO.LTD., KHURDA VS SUDHANSHU SEKHAR PARIDA	PRASANTA KUMAR MAHALI VS	// 0 //	
259	D-MACA/40121/2024	DIPTI RANJAN MOHAPATRA VS BISWANATH BAL	ANTARYAMI DASH VS	// 0 //	
260	D-MACA/40127/2024	M/S NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SATYA RANJAN SAHOO	PRAMOD KUMAR TRIPATHY VS	// 0 //	
261	D-MACA/40133/2024	DURGA PRASAD MOHANTY	JEEVANJYOTI MOHANTY	//	

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		VS	VS	0	
		PRAMILA SENAPATI		//	
262	D-MACA/40136/2024	M/S NEW INDIA ASSURANCE CO.LTD.,CUTTACK	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
		SANGRAM BEZA		//	
263	D-MACA/40184/2024	D.M., ORIENTAL INSURANCE CO.LTD., ROURKELA	SOMANATH ROY	//	
		VS	VS	0	
		BICHHI SAHOO		//	
264	D-MACA/40189/2024	D.M., ORIENTAL INSURANCE CO.LTD., ROURKELA	SOMNATH ROY	//	
		VS	VS	0	
		MAHENDRA SAHOO		//	
265	D-MATA/40166/2024	SNIGDHA MAHARANA	DEBASIS PANIGRAHI	//	
		VS	VS	0	
		DIPTI RANJAN OJHA		//	
266	D-MATA/40177/2024	BIDUT PRAVA MISHRA	SUBHASHIS MISHRA	//	
		VS	VS	0	
		MIHIR PRASAD DASH		//	
267	D-RPFAM/40000/2024	SANJAY KUMAR NANADA	DAYANIDHI MISHRA	//	
		VS	VS	0	
		ANMOL MOTI		//	
268	D-RPFAM/40043/2024	SATYA SHREE ACHARYA	RAMANI KANTA PATTANAIAK	//	
		VS	VS	0	
		SWARNALAXMI PANDA		//	
269	D-RSA/40070/2024	GOPA@GOPABANDHU SAHU	GOKULANANDA SAHU	//	
		VS	VS	0	
		PABITRA PRADHAN		//	
270	D-RSA/40201/2024	HIMANSHU PUHAN	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		SANJUKTA SWAIN		//	
271	D-RSA/40254/2024	RABINDRA KUMAR SWAIN	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PARADEEP PORT TRUST, JAGATSINGHPUR		//	
272	D-STREV/40152/2024	M/S. DEEPAK FURNITURE, BBSR	CHITTARANAJAN DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-TRP(C)/39967/2024	STATE OF ODISHA PRIYATAMA DAS VS SANJIT KUMAR BEHERA	GOPINATH SETHI VS	// // ()	
274	D-TRP(C)/40219/2024	RINKY NAIK VS BIKASH KUMAR NAIK	MANOJ KUMAR PANDA VS	// // ()	
275	D-TRP(C)/40235/2024	RAJALAXMI PANDA VS SIBA NARAYAN	KULDEEP MOHANTY VS	// // ()	
276	D-WA/39950/2024	STATE OF ODISHA VS SANTOSH KUMAR SARANGI	MALAYA KETAN BALABANTRAY, A.G.A. VS	// // ()	LOD20240000200C202400045
277	D-WA/39951/2024	STATE OF ODISHA VS SANJUKTA SAHU	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000194C202400080
278	D-WA/39953/2024	STATE OF ODISHA VS PRABHAKARA PANDA	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000200C202400046
279	D-WA/39955/2024	STATE OF ODISHA VS DURGA PRASAD NAYAK	SANGRAM JENA, A.G.A. VS	// // ()	LOD20240000172C202400129
280	D-WA/39956/2024	STATE OF ODISHA VS SABITA MADALA	SANGRAM JENA, A.G.A. VS	// // ()	LOD20240000194C202400079
281	D-WA/39957/2024	STATE OF ODISHA VS MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, GHANTIKHAL	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202400130
282	D-WA/39959/2024	STATE OF ODISHA VS MADHUSMITA DAS	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202400131
283	D-WA/39962/2024	STATE OF ODISHA VS JIBAN JYOTI PATTNAIK	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000200C202400048

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284	D-WA/39963/2024	STATE OF ODISHA VS S NAGAMANI	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000194C202400081
285	D-WA/39964/2024	STATE OF ODISHA VS ULLAS LENKA	BIBHU PRASAD TRIPATHY,A.G.A. VS	// 0 //	LOD20240000200C202400047
286	D-WA/39980/2024	JYOTI PRAKASH VS G.M., NW II CUM APPOINTING AUTHORITY, S.B.I., BBSR	VS	// 0 //	
287	D-WA/39982/2024	JYOTI PRAKASH VS INQUIRY AUTHORITY, DPD DEPT., S.B.I., BBSR	VS	// 0 //	
288	D-WA/40021/2024	STATE OF ODISHA VS PRADIPTA KUMAR SAHOO	AJAYA KUMAR NANDA,A.G.A. VS	// 0 //	LOD20240000172C202400132
289	D-WA/40024/2024	STATE OF ODISHA VS DEBENDRA KUMAR SAHU	AJAYA KUMAR NANDA,A.G.A. VS	// 0 //	LOD20240000172C202400133
290	D-WA/40053/2024	STATE OF ODISHA VS SHYAM RANJAN SINGH	ANANDA PRAKASH DAS, A.S.C. VS	// 0 //	LOD20240000200C202400050
291	D-WA/40055/2024	STATE OF ODISHA VS NARAYAN CHANDRA DAS	SANGRAM JENA, A.G.A. VS	// 0 //	LOD20240000172C202400134
292	D-WA/40065/2024	SAMBIT KUMAR MAHAKUL VS STATE OF ORISSA	JATINDRA KUMAR MOHAPATRA VS	// 0 //	
293	D-WA/40075/2024	PRAMOD KUMAR KANUNGO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
294	D-WA/40084/2024	STATE OF ODISHA VS PADMAJA MANJARI LENKA	PURNA CHANDRA DAS,A.S.C VS	// 0 //	LOD20240000200C202400051
295	D-WA/40107/2024	STATE OF ODISHA	SANJAY RATH,A.S.C	//	LOD20240000200C202400052

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		VS	VS	()	
		BIKASH BEHERA		//	
296	D-WA/40233/2024	LT COL MUKUL CHAUHAN	ADV.	//	
		VS	VS	()	
		UNION OF INDIA		//	
297	D-WP(C)/39947/2024	SATYA SANKAR RAJ	BISWABIHARI MOHANTY	//	AOR20220001789C202400029
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/39949/2024	KAMAL NETRA HOTA	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/39952/2024	BALARAM DIXIT	DR. SUSANT KUMAR KANUNGO	//	
	WP(C)/23309/2024	VS	VS	()	
		THE COMMNR ENDOWMENT, BBSR		//	
300	D-WP(C)/39960/2024	MANORANJAN JENA	SARATHI JYOTI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/39961/2024	BARAJA KISHORE SWAIN	DR. SUSANT KUMAR KANUNGO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/39968/2024	ER DEBASHISHA HOTA	IN PERSON	//	AOR20220001293C202400008
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/39971/2024	PURNA CHANDRA DAS	ARUN KUMAR ROUT	//	AOR20220002173C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/39972/2024	SUNARAM SABAT	SRIKHETRA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/39973/2024	NATABAR NAYAK	ANIL KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/39975/2024	SAMARENDRA MAHAPATRA	ANIL KUMAR DAS	//	
		VS	VS	()	

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307	D-WP(C)/39976/2024 WP(C)/23275/2024	STATE OF ODISHA RAMESWARAM ENTERPRISES, NAYAGARH VS BRANCH MANAGER, IDBI BANK, NAYAGARH	ALOK KUMAR PANDA VS	// // 0 //	
308	D-WP(C)/39977/2024	REKHARANI DAS VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //	AOR20220001651C202400022
309	D-WP(C)/39978/2024	RAM MOHAN JOSHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
310	D-WP(C)/39983/2024 WP(C)/23278/2024	LAXMIPRIYA MOHAPATRA VS JIBANJIT MOHAPATRA	ARIJEET MISHRA VS	// 0 //	
311	D-WP(C)/39984/2024	NILAKANTHA NAYAK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
312	D-WP(C)/39985/2024	PURNA CHANRA PARIDA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
313	D-WP(C)/39987/2024	SURESH CHANDRA MAHANTA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //	
314	D-WP(C)/39988/2024	BISHNU CHANDRA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
315	D-WP(C)/39989/2024	KEDARNATH TANDIA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400075
316	D-WP(C)/39990/2024	TRIPURA MOHINI JENA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //	AOD20240000806C202400005
317	D-WP(C)/39991/2024 WP(C)/23280/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	

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318	D-WP(C)/39992/2024	DURGAPRASAD PATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
319	D-WP(C)/39993/2024	M/S. CHAKRABARTY ASSOCIATES, KHURDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
320	D-WP(C)/39994/2024 WP(C)/23246/2024	SUJATA NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
321	D-WP(C)/39995/2024 WP(C)/23247/2024	CHAITANYA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
322	D-WP(C)/39996/2024 WP(C)/23249/2024	JYOTIRANJAN KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
323	D-WP(C)/39997/2024	SOUBHAGYA KUMAR SAHOO VS THE COLLECTOR AND D.M. DHENKANAL	PRASANNA KUMAR MISHRA VS	// 0 //	
324	D-WP(C)/39998/2024	BASANTA KUMAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //	
325	D-WP(C)/39999/2024	PRAMOD KUMAR DEBATA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
326	D-WP(C)/40001/2024	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //	
327	D-WP(C)/40002/2024	AMOS NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
328	D-WP(C)/40003/2024	AMOS NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
329	D-WP(C)/40004/2024	AMOS NAYAK	BIPIN KUMAR NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/40005/2024	AMOS NAYAK	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/40006/2024	SUBRAT NAYAK	SIDHARTHA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/40007/2024	AMOS NAYAK	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/40008/2024	M/S. STAR MINING INFRAON INDIA PRIVATE LTD, BBSR	BBSR HAM SHARMA	//	
	WP(C)/23294/2024	VS	VS	()	
		STATE TAX OFFICER, CT AND GST, BBSR-III		//	
334	D-WP(C)/40009/2024	SUKANTA KUMAR NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/40010/2024	NIRANJAN SWAIN	HEMANT KU. TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/40011/2024	MADAN MOHAN BISWAL	PRASANTA KISHORE RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/40012/2024	JITENDRA BEURA	PRASANNA KUMAR NAYAK	//	
		VS	VS	()	
		THE COMMISSIONER OF C.T AND GST ODISHA		//	
338	D-WP(C)/40016/2024	KEDAR BEHERA	RANJIT MOHANTY	//	AOD20240000639C202400020
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/40017/2024	GOVINDA CHANDRA SINGH	MANAS PATI	//	AOR20220001535C202400076
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/40018/2024	RANJAN KUMAR PATEL	RANJIT MOHANTY	//	AOD20240000639C202400021
		VS	VS	()	

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341	D-WP(C)/40019/2024	STATE OF ODISHA SIMANCHAL MANDAL VS	MANAS PATI VS	// // ()	AOR20220001535C202400077
342	D-WP(C)/40020/2024	STATE OF ODISHA RATNAKAR DALEI VS	DEBASIS SAHOO VS	// // ()	
343	D-WP(C)/40022/2024	STATE OF ODISHA SARMILA BEHERA VS	BISWABIHARI MOHANTY VS	// // ()	AOR20220001789C202400030
344	D-WP(C)/40023/2024	STATE OF ODISHA AMAN KUMAR SHAH VS	SUBHAM AGRAWAL VS	// // ()	
345	D-WP(C)/40025/2024	HDFC BANK LTD, JHARSHUGUDA BRAHMANANDA KANHAR VS	KRISHNA CHANDRA SAHU VS	// // ()	
346	D-WP(C)/40026/2024	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	DEBASIS SAHOO VS	// // ()	
347	D-WP(C)/40027/2024	STATE OF ODISHA PADAN @ PADMANAV JENA VS	DIBYARANJAN BEHERA VS	// // ()	
348	D-WP(C)/40028/2024 WP(C)/23304/2024	STATE OF ODISHA HRUDAY RANJAN PANDA VS	NARESH CHANDRA JENA VS	// // ()	
349	D-WP(C)/40029/2024	CO-STATE OF ODISHA JHARANA SAHU VS	DEBASIS SAHOO VS	// // ()	
350	D-WP(C)/40030/2024	STATE OF ODISHA NIRUPAMA ROUT VS	SARAT CHANDRA MEKAP VS	// // ()	
351	D-WP(C)/40031/2024	STATE OF ODISHA BHAGABAN DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // () //	

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352	D-WP(C)/40032/2024	PRATAP KUMAR DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS STATE OF ODISHA	// 0 //	
353	D-WP(C)/40033/2024	BIGHNARAJ SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS STATE OF ODISHA	// 0 //	
354	D-WP(C)/40035/2024	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS STATE OF ODISHA	// 0 //	
355	D-WP(C)/40036/2024	MURALIDHAR BISWAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS STATE OF ODISHA	// 0 //	
356	D-WP(C)/40037/2024	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	DURGA PRASAD SANGRAMJIT MALLICK VS STATE OF ODISHA	// 0 //	AOD20240000510C202400006
357	D-WP(C)/40039/2024	BIRENDRA NATH NAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS STATE OF ODISHA	// 0 //	
358	D-WP(C)/40040/2024 WP(C)/23297/2024	RANJEETA KUMARI SAHU VS STATE OF ODISHA	SAIBRATA RATH VS STATE OF ODISHA	// 0 //	
359	D-WP(C)/40041/2024	BHARATI DASH @ BHARATI DAS VS UNION OF INDIA	ARJUNA CHARANA BEHERA VS UNION OF INDIA	// 0 //	
360	D-WP(C)/40042/2024	S.K. MAZEED VS STATE OF ODISHA	SACHIDANANDA SAHOO VS STATE OF ODISHA	// 0 //	
361	D-WP(C)/40047/2024	ABHIRAM NAIK VS REVENUE DIVISIONAL COMMISSIONER (ND) SAMBALPUR	SACHIDANANDA SAHOO VS REVENUE DIVISIONAL COMMISSIONER (ND) SAMBALPUR	// 0 //	
362	D-WP(C)/40049/2024	UDHABA CHARAN LENKA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS STATE OF ODISHA	// 0 //	
363	D-WP(C)/40051/2024	DHANMATI @ TULSA BUDEK @ NAIK	SACHIDANANDA SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/40054/2024	JANAKAR PATRA	ABHIRAM SWAIN	//	
		VS	VS	0	
		ANIL KUMAR LAHOTI, CHAIRMAN, REPRESENTED FOR UNION OF INDIA RAILWAY BOARD/		//	
365	D-WP(C)/40056/2024	MANOJ KUMAR HOTA	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/40057/2024	SUBAS CHANDRA DONGRI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/40059/2024	SUBAS CHANDRA SAHOO	DIPAK RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/40060/2024	DR.PRAKASH KUMAR MOHAPATRA	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/40061/2024	SAI INSTITUTE OF PHARMACEUTICAL SCIENCE, SUMMERKAL	DEWPRASAD DASH	//	
		VS	VS	0	
		THE COMNR-CUM-SECY, DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA		//	
370	D-WP(C)/40062/2024	PABITRA MOHAN PARIDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/40063/2024	NIHAR RANJAN SWAIN	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/40064/2024	RAMESH CHANDRA GANTAYAT	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/40066/2024	JAYANTI PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/40068/2024	M/S KWICK SOFT SOLUTIONS PVT. LTD, TAMILNADUMA	CHARAN MISHRA	//	
		VS	VS	0	

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375	D-WP(C)/40069/2024	STATE OF ODISHA SURESH CHANDRA TRIPATHY VS	PRANAB RANJAN CHHATOI VS	// // 0	
376	D-WP(C)/40071/2024	STATE OF ODISHA HARE KRUSHNA MOHANTY VS	PRANAB RANJAN CHHATOI VS	// // 0	
377	D-WP(C)/40072/2024	STATE OF ODISHA SANAT KUMAR JENA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
378	D-WP(C)/40073/2024	STATE OF ODISHA RUDRA PRASAD SAHOO VS	PREMANANDA MOHANTY VS	// // 0	
379	D-WP(C)/40074/2024	STATE OF ODISHA HAREKRUSHNA NAIK VS	SIDHESWAR MALLIK VS	// // 0	
380	D-WP(C)/40076/2024	STATE OF ORISSA RABINARAYAN BISWAL VS	PRAVAT KUMAR MUDULI VS	// // 0	
381	D-WP(C)/40078/2024	STATE OF ODISHA BIJAYA KRUSHNA TRIPATHY VS	BAIDHAR SAHOO VS	// // 0	
382	D-WP(C)/40079/2024	STATE OF ODISHA PURNANANDA MOHANTY VS	PRAVAT KUMAR MUDULI VS	// // 0	
383	D-WP(C)/40080/2024	STATE OF ODISHA SUSHIL KUMAR DASH VS	BAIDHAR SAHOO VS	// // 0	
384	D-WP(C)/40081/2024	STATE OF ODISHA DR.JASOBANT PATTANAİK VS	ASMIYA RANJAN MAJHI VS	// // 0	
385	D-WP(C)/40082/2024	STATE OF ODISHA DILLIP KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// // 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :17/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-WP(C)/40085/2024	KAUSALYA BARIK VS THE INCOME TAX OFFICER, WARD KEONJHAR	BIJAY PANDA VS	// ()	
387	D-WP(C)/40086/2024	BHIKARI CHARAN DASH VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //	AOR20220001789C202400031
388	D-WP(C)/40087/2024	SAMAY HEMBRAM VS STATE OF ODISHA	DHARMENDRA SETHY VS	// () //	
389	D-WP(C)/40088/2024	MANOJ KUMAR HOTA VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
390	D-WP(C)/40089/2024	NIHAR RANJAN MANDHATA VS MANAGING DIRECTOR, ODISHA CONSTRUCTION CORPORATION LTD., KHURDA	KUMAR PRAJWAL VS	// () //	
391	D-WP(C)/40090/2024	KASMAN MEHER VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
392	D-WP(C)/40091/2024	BASANT KUMAR NEPAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //	
393	D-WP(C)/40093/2024	SWAYAM SADASIBA CONSTRUCTION PVT LTD VS STATE OF ODISHA	AMITABH MISHRA VS	// () //	
394	D-WP(C)/40096/2024	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// () //	
395	D-WP(C)/40097/2024	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //	
396	D-WP(C)/40098/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //	
397	D-WP(C)/40099/2024	ASHOK KUMAR SAHOO	AKSHAYA KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/40101/2024	SURENDRA SETHI	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/40102/2024	JALADHAR DEHURY	AMIT PRASAD BOSE	//	
		VS	VS	()	
		SUMITRA DEHURI @ MAJHI		//	
400	D-WP(C)/40103/2024	GOBARDHAN SAHOO	PRAVAT KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/40104/2024	KAILASH CHANDRA PATI	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/40105/2024	KULAMANI NAYAK	PRAVAT KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/40106/2024	NABAKISHORE NANDA	PRAVAT KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/40108/2024	SUPERINTENDING ENGINEER ELECTRICAL CIRCLE BRESKIDA	SRESKANDRA DASH	//	
		VS	VS	()	
		SUKANT PATI		//	
405	D-WP(C)/40109/2024	VIJAYALAXMI NAYAK	ARUN KUMAR PATRA	//	AOR20220002173C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/40110/2024	MITRA MOHAPATRA	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/40111/2024	MURALIDHAR PRADHAN	JUDHISTHIR SAHOO	//	AOD20220003315C202400019
		VS	VS	()	
		DISTRICT CONSUMER PROTECTION OFFICER-CUM-ADDL DISTRICT MAGISTRATE, NAYAGARH		//	
408	D-WP(C)/40112/2024	M/S.OM JAY EV LTD, BBSR	ABHISHEK DASH	//	
	WP(C)/23312/2024	VS	VS	()	

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409	D-WP(C)/40114/2024	A.O.CUM ASSISTANT GENERAL MANAGER, CANARA BANK, BBSR PRAHALLA @ PRAHALLAD BEHERADALAI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// // 0 //	AOD20220001998C202400011
410	D-WP(C)/40116/2024	PRASHANTA KUMAR AGRAWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
411	D-WP(C)/40117/2024	DINABANDHU NAYAK VS STATE OF ORISSA	UNMESH CHANDRA JENA VS	// 0 //	
412	D-WP(C)/40118/2024	DUSHMANT KUMAR BEHERA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
413	D-WP(C)/40119/2024	JAYDEV SAHOO VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //	
414	D-WP(C)/40120/2024	DASARATHA DAS VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //	
415	D-WP(C)/40122/2024	PRATAP KUMAR RAY VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //	
416	D-WP(C)/40123/2024	KABITANJALI MOHANTY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
417	D-WP(C)/40124/2024	PRIYANKA SWAIN VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //	
418	D-WP(C)/40125/2024	PRATIMA BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
419	D-WP(C)/40126/2024	BANABIHARI NAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	

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420	D-WP(C)/40128/2024	KHIROD KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
421	D-WP(C)/40129/2024	NALINI PANDA VS AUTHORIZED OFFICER, LIC HOUSING FINANCE LTD., BBSR	SUSANTA KUMAR TRIPATHY VS	// () //	
422	D-WP(C)/40130/2024	KUMUD CHANDRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
423	D-WP(C)/40131/2024	P SUDARSHAN PATRO VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
424	D-WP(C)/40132/2024	GADADHAR MALIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
425	D-WP(C)/40137/2024	AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// () //	
426	D-WP(C)/40138/2024	BALESWAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //	AOD20220001998C202400013
427	D-WP(C)/40139/2024	E.SABITRI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
428	D-WP(C)/40140/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// () //	
429	D-WP(C)/40141/2024	KISHORE DALAPATI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //	AOD20220001998C202400012
430	D-WP(C)/40142/2024	PADMANAVA JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	// () //	
431	D-WP(C)/40143/2024	MADAN MOHAN MOHANTY	PRAFULLA KUMAR MOHAPATRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/40145/2024	SUKANTA CHANDRA ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/40146/2024	PURNA CHANDRA MISHRA	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202400014
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/40147/2024	GOBINDA CHANDRA DAS	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/40148/2024	SAILABALA DEI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/40149/2024	PANKAJ PARIDA	KISAN BISWAL	//	AOR20230000810C202400002
		VS	VS	()	
		TAHASILDAR, KAMAKHYANAGAR		//	
437	D-WP(C)/40151/2024	PADMALOCHAN MALIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/40153/2024	KARTIK SUNDARAY @ KARTIKA SUNDARAY	BHAKTA BHUSAN BARIK	//	
		VS	VS	()	
		KABERI SUNDARAY		//	
439	D-WP(C)/40154/2024	M/S. TARAK NATH DAS	KAJAL SAHOO	//	AOR20220001613C202400077
		VS	VS	()	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, KEONJHAR DIV.		//	
440	D-WP(C)/40155/2024	SHAKUNTALA MEHER	SUBHADUTTA ROURAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/40156/2024	ADIVISNAVE VENTURES PVT LTD, BHADRAK	NIHAR RANJAN MOHANTY	//	
		VS	VS	()	
		ADDL.COMNR GST (APPEALS) CGST, BBSR		//	
442	D-WP(C)/40159/2024	PRAHALLADA LENKA	AMITABH MISHRA	//	
		VS	VS	()	

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443	D-WP(C)/40160/2024	STATE OF ODISHA DR.SANJIB KUMAR KAR VS	SUBHADUTTA ROUTRAY VS	// // 0	
444	D-WP(C)/40161/2024	STATE OF ODISHA SULOCHANA MAHANTA VS	RAJIV KUMAR MAHANTA VS	// // 0	
445	D-WP(C)/40162/2024	DISTRICT AND SESSIONS JUDGE, KEONJHAR PRAHALLAD LENKA VS	AMITABH MISHRA VS	// // 0	
446	D-WP(C)/40163/2024	STATE OF ODISHA MOHASHAKTI FORGING PVT. LTD., KHURDA VS	ANJAN KUMAR BISWAL VS	// // 0	
447	D-WP(C)/40164/2024	STATE OF ODISHA SANJIT KUMAR MOHANTY VS	BIBHUTI KESHARI BISWAL VS	// // 0	
448	D-WP(C)/40165/2024	STATE OF ODISHA RAJESH SHARMA VS	SARATHI JYOTI MOHANTY VS	// // 0	
449	D-WP(C)/40167/2024	THE STATE OF ODISHA SRIRAM CARRIERS, GANJAM VS	ANJAN KUMAR BISWAL VS	// // 0	
450	D-WP(C)/40168/2024	STATE OF ODISHA DASARATHI NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// // 0	
451	D-WP(C)/40169/2024	STATE OF ODISHA LILI SAHOO VS	PRASANNA KUMAR DASH VS	// // 0	
452	D-WP(C)/40170/2024	STATE OF ORISSA ANUSAYA SAMAL VS	SOMANATH NANDA VS	// // 0	
453	D-WP(C)/40171/2024	STATE OF ODISHA RAKESH BADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0 //	

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454	D-WP(C)/40172/2024	SK. IMRAJ VS THE EXECUTIVE OFFICER	GOPINATH MISHRA VS	// 0 //	
455	D-WP(C)/40173/2024	SULOCHANA JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
456	D-WP(C)/40174/2024	DINABANDHU SETHI VS VICE CHANCELLOR UTKAL UNIVERSITY , VANIVIHAR	NIRMAL CHANDRA DAS VS	// 0 //	
457	D-WP(C)/40175/2024	JAYANTI JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
458	D-WP(C)/40176/2024	SUJATA BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
459	D-WP(C)/40178/2024	BUDHIMANTA MALLIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
460	D-WP(C)/40179/2024	NAYANIKA PATTANAIAK VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //	
461	D-WP(C)/40180/2024	TULASI MALL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
462	D-WP(C)/40181/2024	KUNTALA JOSHI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //	
463	D-WP(C)/40182/2024	BIKASH KUMAR DALASINGH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
464	D-WP(C)/40183/2024	NARENDRA PRASAD NAYAK VS UNION OF INDIA	AUROVINDA MOHANTY VS	// 0 //	
465	D-WP(C)/40185/2024	BHIMSEN DAS	MANORANJAN NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/40186/2024	SANTOSH KUMAR SAHOO	AUROVINDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/40187/2024	JATIN KUMAR NAYAK	DILLIP KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/40188/2024	M/S BHAGABATI SAW MILL	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/40190/2024	BIDYADHAR MOHANTY	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/40191/2024	M/S. UNITED ELECTRICALS AND ENGINEERING PVT.LTD., NARAYAN	ANUPAMA MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
471	D-WP(C)/40193/2024	PRASANTA KUMAR SAHU	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/40195/2024	RASHMEE RANJAN MOHANTY	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		COMNR, CT AND GST, BBSR		//	
473	D-WP(C)/40196/2024	PRAKASH KUMAR MOHAPATRA	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/40197/2024	B RAJU PATRA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/40198/2024	SRI JAGANNATH COLLEGE OF NURSING, NUAPADASUBHANKAR ROUT		//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/40199/2024	K.PITAMBAR PATRA	ASHOK DAS	//	
		VS	VS	0	

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477	D-WP(C)/40200/2024	THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM SHANTANU BARIK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// // 0 //	
478	D-WP(C)/40202/2024	SABITA DAS VS THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //	
479	D-WP(C)/40203/2024	SARAT CHANDRA BARAL VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
480	D-WP(C)/40204/2024	P.PRASAD RAO VS THE ADDL.COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //	
481	D-WP(C)/40207/2024	K.ERAMMA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //	
482	D-WP(C)/40208/2024	AYASKANTA TRIPATHY VS PRESIDENT WATER AND LAND MANAGEMENT INSTITUTE (WALMI)	SURYAKANTA DASH VS	// 0 //	
483	D-WP(C)/40209/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
484	D-WP(C)/40210/2024	KUNI MAHARANA VS THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //	
485	D-WP(C)/40212/2024	NAKA ENKET RAO VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //	
486	D-WP(C)/40213/2024	P.DHANALAXMI VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //	
487	D-WP(C)/40214/2024	AYASKANTA RATH VS PRESIDENT WATER AND LAND MANAGEMENT INSTITUTE (WALMI)	SURYAKANTA DASH VS	// 0 //	

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488	D-WP(C)/40216/2024	SWARNALATA KHATUA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
489	D-WP(C)/40218/2024	MALATI MALLIK VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //	
490	D-WP(C)/40221/2024	RASMITA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
491	D-WP(C)/40222/2024	SK. AKBAR ALI VS PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI	DHANOJ KUMAR SAHOO VS	// 0 //	
492	D-WP(C)/40224/2024	GITANJALI MOHANTY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //	
493	D-WP(C)/40225/2024	SURESH KUMAR SAHOO VS RABI NARAYAN PRADHAN	SASHIBHUSAN DAS VS	// 0 //	
494	D-WP(C)/40226/2024	GAYATRI COLLEGE OF NURSING, BARIPADA VS THE COMNR-CUM-SECY, DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
495	D-WP(C)/40228/2024	GAJENDRA DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
496	D-WP(C)/40231/2024	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
497	D-WP(C)/40234/2024	M/S AMRESH PRASAD SAHU VS ADDI COMMISSIONER GST (APPEALS) BERHAMPUR	KISHORE KUMAR MISHRA VS	// 0 //	
498	D-WP(C)/40237/2024	SUMIT KUMAR SATAPATHY VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
499	D-WP(C)/40238/2024	DEBENDRA KUMAR ROUT	PRASANTA KUMAR NANDA	//	

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		VS	VS	()	
500	D-WP(C)/40239/2024	STATE BANK OF INDIA, KHURDA SAKUNTALA BISWAL @ ROUT	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
501	D-WP(C)/40243/2024	BRANCH MANAGER, BIRLA SUNLIFE INSURANCE CO LTD SANTOSH KUMAR SAHOO	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	()	
502	D-WP(C)/40244/2024	STATE OF ODISHA EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGANPUR	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	()	
503	D-WP(C)/40246/2024	M/S.SATGURU METALS AND POWER PVT. LTD.,SUNDERGARH BIJAY CHANDRA RATH	SUBHANKAR ROUT	//	
		VS	VS	()	
504	D-WP(C)/40249/2024	UNION OF INDIA JHUMALATA PRADHAN	NIROD KUMAR SAHU	//	
		VS	VS	()	
505	D-WP(C)/40256/2024	STATE OF ODISHA MADHU DHANGADA MAJHI	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
506	D-WP(C)/40259/2024	STATE OF ODISHA HRUSHIKESH BUDA	LAXMINARAYAN PATEL	//	
		VS	VS	()	
507	D-WP(C)/40262/2024	STATE OF ODISHA DEBADATTA SINGH BEHERA	DEBASHIS MITRA	//	
		VS	VS	()	
508	D-WP(C)/40270/2024	STATE OF ODISHA BIJAY KUMAR SWAIN	PRABODHA CHANDRA NAYAK	//	
		VS	VS	()	
509	D-WPCRL/28163/2024	EXECUTIVE ENGINEER, PURI IRRIGATION DIVN., PURI BILASINI SANDHA	KSHIROD KUMAR ROUT	//0	
		VS	VS	()	
510	D-ABLAPL/27977/2024	STATE OF ODISHA LINGARAJ MISHRA	PVS NANAJI ACHARY	KOTPAD /161 /2014	AOR20220000211C202400072
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :17/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/27979/2024	STATE OF ODISHA SIDHANTA NAIK VS	ASHOK MALLIK VS	// MOTANGA /234 /2023 ()	AOD20240000856C202400001
512	D-ABLAPL/27980/2024	STATE OF ODISHA LIPU @ LIPU CHANDRA BHOI VS	DEEPAK KU SAHOO VS	// PURUNAKOTE /94 /2023 ()	
513	D-ABLAPL/27982/2024	STATE OF ODISHA BHAJAHARI SETHY @ MAHESWAR SETHY VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /128 /2024 ()	
514	D-ABLAPL/27984/2024	STATE OF ODISHA BAIA @ AMAR PRADHAN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /154 /2024 ()	
515	D-ABLAPL/27985/2024	STATE OF ODISHA RASANANDA BARAL VS	DEEPAK KU SAHOO VS	// NIKIRAI /239 /2024 ()	
516	D-ABLAPL/27988/2024	STATE OF ODISHA RAKESH KUMAR BARIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /470 /2024 ()	
517	D-ABLAPL/27989/2024	STATE OF ODISHA REENA BHOI VS	DEEPAK KU SAHOO VS	// PURUNAKOTE /94 /2023 ()	
518	D-ABLAPL/27994/2024	STATE OF ODISHA RASHMI RANJAN ROUL VS	SANJAY KUMAR PATTANAİK VS	// JAGATSINGPUR /257 /2023 ()	
519	D-ABLAPL/28001/2024	STATE OF ODISHA DEEPAK @ PRASANTA KUMAR KAR VS	ARIJEET MISHRA VS	// JAJPUR TOWN /370 /2024 ()	
520	D-ABLAPL/28002/2024	STATE OF ODISHA SUBRAT DAS VS	KRUSHNA CHANDRA DASH VS	// JARAPADA /206 /2024 ()	
521	D-ABLAPL/28008/2024	STATE OF ODISHA JOGINDRA DHARUA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ATTABIRA /246 /2024 () //	

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### FILING REPORT AS ON :17/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/28019/2024	SUSANTA KUMAR JENA @ SUSANTA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	DHAMNAGAR /121 /2024 () //	
523	D-ABLAPL/28026/2024	DHIREN KUMAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /259 /2023 () //	
524	D-ABLAPL/28028/2024	DURYA @ DURYADHAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /89 /2013 () //	
525	D-ABLAPL/28029/2024	SUMITRA SAHOO VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /285 /2024 () //	AOR20220003344C202400006
526	D-ABLAPL/28034/2024 ABLAPL/10264/2024	SANJUBALA SWAIN VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /18 /2024 () //	
527	D-ABLAPL/28035/2024	PRASHANT KUMAR KHATUA VS STATE OF ODISHA	ABHISEK MOHANTY VS	PHULBANI SADAR /144 /2024 () //	
528	D-ABLAPL/28040/2024	SUBRAT DAS VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JARAPADA /205 /2024 () //	
529	D-ABLAPL/28043/2024	NETRA KHAMARI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /256 /2024 () //	
530	D-ABLAPL/28051/2024	MANGULU PRUSTY VS STATE OF ODISHA	S.S.RAY (2) VS	HINJILI /535 /2024 () //	
531	D-ABLAPL/28055/2024	PURNA CHANDRA PATRA VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	PANDAPADA /259 /2024 () //	AOR20220001061C202400017
532	D-ABLAPL/28058/2024	RANJIT NAYAK @ RAJA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHULBANI TOWN /192 /2024 () //	
533	D-ABLAPL/28060/2024	RUSIA PATRA	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /636 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/28062/2024	SUSHANTA KUMAR @ SUSANTA KISHOR SAHOO	PRATEIK PARIJA	KUAKHIA /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/28066/2024	SUBRAT DAS	ABHISEK MOHANTY	BASTA /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/28068/2024	JYOTIRANJAN PARIDA	BISWABHUSAN DAS	KUJANGA /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/28069/2024	SANJUKTA PRADHAN @ SANJUKTA NAYAK	DEEPAK PANDA	PURI TOWN /320 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/28072/2024	SUBHARANJAN MUDULI	DIGAMBARA MISHRA	LAXMISAGAR P.S. /481 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/28076/2024	MANORANJAN KHATUA	DEEPAK KU SAHOO	DERABIS /41 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/28077/2024	BANDITA DAS	BISWABHUSAN DAS	KUJANGA /454 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/28078/2024	INDIA MANDAL	SMRUTI RANJAN ROUT	PURIGHAT /133 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/28079/2024	SURU DORA @ SUGRIBA DORA	JAGABANDHU SAHU	PUINTALA /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/28080/2024	SANJAYA KUMAR SUTAR @ GAJI SIR @ SANJATYA KESANISUKUMAR BARAL	KESANISUKUMAR BARAL	MAHANGA /328 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/28081/2024	AMIT MUKHERJEE	SUSANTA KUMAR DASH	SAMBALPUR VIGILANCE /23 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/28082/2024	STATE OF ODISHA LABA KHURA @ KRUPANIDHI KHURA VS	JAGABANDHU SAHU VS	// //0 ()	
546	D-ABLAPL/28083/2024	STATE OF ODISHA PARAMESWAR NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// JAJPUR SADAR /243 /2024 ()	
547	D-ABLAPL/28087/2024	STATE OF ODISHA DEBABRATA ACHARYA VS	SAROJ KUMAR PADHI VS	// BAMBARI /232 /2024 ()	
548	D-ABLAPL/28089/2024	STATE OF ODISHA SUKANTA SAMANTA VS	SUSANTA KUMAR DASH VS	// SAMBALPUR VIGILANCE /23 /2024 ()	
549	D-ABLAPL/28092/2024	STATE OF ODISHA SANJUKTA BEHERA VS	PARTHA SARATHI NAYAK VS	// BINJHARPUR /424 /2024 ()	
550	D-ABLAPL/28093/2024	STATE OF ODISHA DINESH KUMAR PATHAK VS	SUSANTA KUMAR DASH VS	// SAMBALPUR VIGILANCE /23 /2024 ()	
551	D-ABLAPL/28094/2024	STATE OF ODISHA SEK KARIM VS	MANORANJAN DAS VS	// CANTONMENT ROAD /139 /2024 ()	
552	D-ABLAPL/28095/2024	STATE OF ODISHA WALI MISHAL VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /15 /2024 ()	AOR20220001631C202400114
553	D-ABLAPL/28096/2024	STATE OF ODISHA HRUDANAND BEHERA VS	SANDEEP RAJ PANDA VS	// INFOCITY PS /443 /2024 ()	
554	D-ABLAPL/28097/2024	STATE OF ODISHA ABHISHEK BHATTACHARYA VS	SUSANTA KUMAR DASH VS	// SAMBALPUR VIGILANCE /23 /2024 ()	
555	D-ABLAPL/28099/2024	STATE OF ODISHA MINATI @ MINA JENA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	// BARI RAMACHANDRAPUR /446 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/28101/2024	SANDHA @ JASOBANTA ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
557	D-ABLAPL/28102/2024	BENUDHAR MALLICK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /253 /2024 () //	
558	D-ABLAPL/28103/2024	MANAS KUMAR BARIK VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
559	D-ABLAPL/28106/2024	CHAGALA @ BISWAMITRA MALLICK VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP MODEL /224 /2024 () //	
560	D-ABLAPL/28111/2024	SOMANATH SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /142 /2024 () //	
561	D-ABLAPL/28112/2024	BIDYUT PRAVA PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /152 /2024 () //	
562	D-ABLAPL/28114/2024	MUKTARANI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /613 /2024 () //	
563	D-ABLAPL/28116/2024	SAMBIT PANDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	INFOCITY PS /440 /2024 () //	
564	D-ABLAPL/28118/2024	KHIROD KUMAR PAL @ KHIROD PAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /111 /2024 () //	
565	D-ABLAPL/28120/2024	HRUDANANDA MALIK VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA SADAR /251 /2024 () //	AOR20220000052C202400028
566	D-ABLAPL/28121/2024	BAPINA MALLICK VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP MODEL /224 /2024 () //	
567	D-ABLAPL/28122/2024	RAMESH CHANDRA PARIDA	DEEPAK KU SAHOO	NIKIRAI /242 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/28125/2024	STATE OF ODISHA RABINDRA PRADHAN	MANAS KUMAR CHAND	// //0	
		VS	VS	()	
569	D-ABLAPL/28126/2024	STATE OF ODISHA NIRANJAN PRADHAN	MANAS KUMAR CHAND	// BOLAGARH P.S. /173 /2024	
		VS	VS	()	
570	D-ABLAPL/28127/2024	STATE OF ODISHA DEBENDRANATH MOHAPATRA	SANKET KANUNGO	// MADHUPATNA /311 /2022	
		VS	VS	()	
571	D-ABLAPL/28128/2024	STATE OF ODISHA BABU SAMAL	SIDHARTHA DAS	// KOIDA /116 /2024	
		VS	VS	()	
572	D-ABLAPL/28129/2024	STATE OF ODISHA TAPAN KUMAR SWAIN	HEMANTA KUMAR RATSINGH	// BIRIDI PS /125 /2024	
		VS	VS	()	
573	D-ABLAPL/28133/2024	STATE OF ODISHA SARITA KUMAR	AJAYA KUMAR JENA	// CHOUWAR /151 /2024	
		VS	VS	()	
574	D-ABLAPL/28134/2024	STATE OF ODISHA KALIA @ LAXMIDHAR BEHERA	SIDHARTHA DAS	// KOIDA /116 /2024	
		VS	VS	()	
575	D-ABLAPL/28135/2024	STATE OF ODISHA ABDUL WASIM KHAN	SIDHARTHA DAS	// KOIDA /116 /2024	
		VS	VS	()	
576	D-ABLAPL/28136/2024	STATE OF ODISHA JITENDRA@HIMANSHU KUMAR SAHU	RABINDRA PRASAD PATNAIK	// BANARAPAL /334 /2024	AOD20230000619C202400010
		VS	VS	()	
577	D-ABLAPL/28139/2024	STATE OF ODISHA KABITA BARALA	AKSHAYA KUMAR SUBUDHI	// PIPLI /390 /2024	
		VS	VS	()	
578	D-ABLAPL/28141/2024	STATE OF ODISHA BAPUN KUMAR BARIK	UNMESH CHANDRA JENA	// KEONJHAR SADAR /474 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/28144/2024	STATE OF ODISHA SUNIL RANA VS	SATYABRATA PANDA VS	// PAIKMAL /148 /2024 ()	
580	D-ABLAPL/28145/2024	STATE OF ODISHA BASANTA MUNA VS	SATYABRATA PANDA VS	// ULLUNDA /148 /2024 ()	
581	D-ABLAPL/28146/2024	STATE OF ODISHA KISHOR CHANDRA DASH VS	KULDEEP MOHANTY VS	// SALIPUR /338 /2024 ()	
582	D-ABLAPL/28152/2024	STATE OF ODISHA HEMANTA CHHATIA @ TUNA VS	NIRANJAN LENKA VS	// UDALA /66 /2017 ()	
583	D-ABLAPL/28154/2024	STATE OF ODISHA NIRANJAN SINGH VS	AKSHAYA KUMAR SAHOO VS	// SUBALAYA /123 /2024 ()	
584	D-ABLAPL/28157/2024	STATE OF ODISHA BISWAMITRA SINGH VS	AKSHAYA KUMAR SAHOO VS	// SUBALAYA /123 /2024 ()	
585	D-ABLAPL/28159/2024	STATE OF ODISHA PRASANT GANTA VS	TUKUNA KUMAR MISHRA VS	// GUNUPUR /197 /2024 ()	
586	D-ABLAPL/28162/2024	STATE OF ODISHA AJAY KUMAR SETH @ AJU VS	LAXMINARAYAN PATEL VS	// PAIKMAL /207 /2024 ()	
587	D-ABLAPL/28164/2024	STATE OF ODISHA NANDINI PARIDA VS	GOURAV DASH VS	// NIKIRAI /243 /2024 ()	
588	D-ABLAPL/28171/2024	STATE OF ODISHA MANDAKINI BEHERA VS	CHIRANJIB ROUT VS	// N.T.P.C. /119 /2024 ()	
589	D-ABLAPL/28172/2024	STATE OF ODISHA PRATAP KISHORE BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// GOBINDAPUR /181 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/28173/2024	AJAY AGARWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA SADAR /214 /2024 () //	
591	D-ABLAPL/28183/2024	DR. ATAL BIHARI DAS VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	//0 () //	
592	D-ABLAPL/28184/2024	RAM CHANDRA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /574 /2024 () //	
593	D-ABLAPL/28189/2024	BIBHUTIBHUSAN SAHOO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// () //	AOR20220001597C202400125
594	D-ABLAPL/28195/2024	BIJAYA LAXMI MOHAPATRA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BALICHANDRAPUR /444 /2024 () //	
595	D-ABLAPL/28197/2024	PRASANTA SWAIN VS STATE OF ODISHA	ABINASH NAYAK VS	CHANDANPUR /130 /2024 () //	
596	D-ABLAPL/28199/2024	SASHANKA SEKHAR MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	CHAMPUA /243 /2024 () //	
597	D-ABLAPL/28200/2024	SIBA RANJAN SAHU @ KIREN SAHU @ KIRAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BERHAMPUR SADAR /264 /2024 () //	
598	D-ABLAPL/28204/2024	AMULYA KUMAR DAS @ AMU VS STATE OF ODISHA	ABINASH NAYAK VS	TALABANIA /111 /2024 () //	
599	D-ABLAPL/28207/2024	RAJAT KUMAR DAS VS STATE OF ODISHA	SUJATA JENA VS	CHANDAPUR /169 /2024 () //	
600	D-ABLAPL/28211/2024	ALOK BEHERA @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /468 /2024 () //	
601	D-ABLAPL/28213/2024	SUNIL KUMAR BARIK @ MANTU BARIK	PRABIR KUMAR RAY	GHATAGAON /282 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
602	D-ABLAPL/28215/2024	VS STATE OF ODISHA ASFER UDDIN KHAN	VS JYOTIRMAYA SAHOO	() // INDUSTRIAL ESTATE PS /192 /2024	
603	D-ABLAPL/28218/2024	VS STATE OF ODISHA ASFER UDDIN KHAN	VS JYOTIRMAYA SAHOO	() // INDUSTRIAL ESTATE PS /193 /2024	
604	D-ABLAPL/28221/2024	VS STATE OF ODISHA DEBARAJ RANA @ DEBA	VS JYOTIRMAYA SAHOO	() // NACHUNI /284 /2024	
605	D-ABLAPL/28222/2024	VS STATE OF ODISHA RANJAN PRADHAN @ SASMAL	VS ASHOK DAS	() // GOLANTHARA (BERHAMPUR) /341 /2024	
606	D-ABLAPL/28223/2024	VS STATE OF ODISHA PRABIN KUMAR GOUDA	VS PRATIK NAYAK	() // SURADA /479 /2024	
607	D-ABLAPL/28228/2024	VS STATE OF ODISHA SUMITRA MAHARANA	VS DIPAK RANJAN MISHRA	() // MAHILA P.S. BUXIBAZAR /124 /2024	
608	D-ABLAPL/28229/2024	VS STATE OF ODISHA UMESH SETH	VS SK. ZAFARULLA	() // GOP /66 /2022	
609	D-ABLAPL/28236/2024	VS STATE OF ODISHA MILAN KUMAR MAHARANA	VS DIPAK RANJAN MISHRA	() // MAHILA P.S. BUXIBAZAR /124 /2024	
610	D-ABLAPL/28238/2024	VS STATE OF ODISHA CHANDAN KUMAR MAHARANA	VS DIPAK RANJAN MISHRA	() // MAHILA P.S. BUXIBAZAR /124 /2024	
611	D-ABLAPL/28240/2024	VS STATE OF ODISHA PARTHA SARATHI NAYAK	VS UDIT RANJAN JENA	() // BHADRAK TOWN /539 /2024	
612	D-ABLAPL/28245/2024	VS STATE OF ODISHA SUMITRA BHATTA	VS MANAS KUMAR CHAND	() // BARANGA /325 /2024	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
613	D-ABLAPL/28247/2024	STATE OF ODISHA SUNIL BAG VS STATE OF ODISHA	PULAKESH MOHANTY VS	// MUNIGUDA /188 /2024 () //	

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MISC CASES FILED on :17/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/426/1994 CRA/426/1994	BIMBADHAR MOHANTY MP		3/2024
2	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	MADAN SUNDAR BEHERA	19/2024
3	D-ELPET/29862/2024 ELPET/17/2024	SHANKAR ORAM MP	MADAN SUNDAR BEHERA	20/2024
4	D-CRLLP/28031/2024 CRLLP/ /	STATE OF ODISHA MP	SAUBHAGYA KETAN NAYAK, A.G.A.	47/2024
5	D-STREV/40152/2024 STREV/ /	M/S. DEEPAK FURNITURE, BBSR MP	CHITTARANAJAN DAS	89/2024
6	D-STREV/40152/2024 STREV/ /	M/S. DEEPAK FURNITURE, BBSR MP	CHITTARANAJAN DAS	90/2024
7	D-JCRLA/12855/2024 JCRLA/58/2024	SANKAR BHOI MP	M/S. KUMUDINI PANDA.	187/2024
8	D-CRLMP/28185/2024 CRLMP/ /	SUNAM CHANDRA PARICHHA MP	BYOMAKESH TRIPATHY	214/2024
9	D-CRLMP/28205/2024 CRLMP/ /	DEBENDRA KUMAR MUND MP	JNYANANANDA PANDA	215/2024
10	D-TRP(C)/39967/2024 TRP(C)/ /	PRIYATAMA DAS MP	GOPINATH SETHI	291/2024
11	D-TRP(C)/37494/2024 TRP(C)/265/2024	PANKAJINI BARIK @ MINATIRANI BISWAS MP	<del>SCUBHAGYA KUMAR PANDA</del>	292/2024
12	D-TRP(C)/40219/2024 TRP(C)/ /	RINKY NAIK MP	MANOJ KUMAR PANDA	293/2024
13	D-TRP(C)/40235/2024 TRP(C)/ /	RAJALAXMI PANDA MP	KULDEEP MOHANTY	294/2024
14	D-RVWPET/34881/2024 RVWPET/ /	SUJATA PARIJA, ROURKELA MP	SIDHANT DWIBEDI	321/2024
15	D-RPFAM/19614/2024 RPFAM/142/2024	BAVISETTY SANTOSH KUMAR@B. SANTOSH KUMAR MP	<del>OFV KSEMA RANDA</del>	400/2024
16	D-RPFAM/40000/2024 RPFAM/ /	SANJAY KUMAR NANADA MP	DAYANIDHI MISHRA	401/2024
17	D-CMAPL/40014/2024 CMAPL/ /	PUSPALATA SAHOO MP	SUKANTA KUMAR MISHRA	410/2024
18	D-CMAPL/40048/2024 CMAPL/ /	GOLAK BIHARI PUJARI MP	SALAUDDIN KHAN	411/2024
19	D-CMAPL/40048/2024 CMAPL/ /	GOLAK BIHARI PUJARI MP	SALAUDDIN KHAN	412/2024
20	D-CONTC/14915/2024 CONTC/3223/2024	RANJIT SWAIN MP		424/2024
21	D-MATA/37837/2024 MATA/ /	ROSALIA PUSPALATA BEHERA MP	SUSHANT KUMAR PRADHAN (3)	430/2024
22	D-MATA/40166/2024 MATA/ /	SNIGDHA MAHARANA MP	DEBASIS PANIGRAHI	431/2024
23	D-MATA/40177/2024 MATA/ /	BIDUT PRAVA MISHRA MP	SUBHASHIS MISHRA	432/2024
24	D-MATA/12/2022 MATA/12/2022	INDIRA SUBHADARSHINI DAS MP		433/2024
25	D-FAO/516/2020 FAO/516/2020	STATE OF ODISHA MP		812/2024
26	D-FAO/35819/2024	MANAGER(T.P. HUB),M/S. ORIENTAL INSURANCE CO. LTD.,BHUBANESWAR		

27	FAO/ / D-FAO/38894/2024	MP REGIONAL MANAGER(T.P HUB), ORIENTAL ASSURANCE CO.LTD., CANTONMENT, MAHARAJGARH, BILASPUR		813/2024
28	FAO/ / D-FAO/40077/2024	MP D.M., NEW INDIA ASSURANCE CO.LTD., CANTONMENT, MAHARAJGARH, BILASPUR		814/2024
29	FAO/ / D-FAO/40247/2024	MP TRIBENI@LAXMI@LALITA AGARWAL	ABHISHEK DASH	815/2024
30	FAO/ / D-CRLREV/28020/2024	MP SK.AKIK UDDIN @ SK.AKI UDDIN	AMITABH MISHRA	816/2024
31	CRLREV/ / D-CRLREV/28020/2024	MP SK.AKIK UDDIN @ SK.AKI UDDIN	AMITABH MISHRA	845/2024
32	CRLREV/ / D-CRLREV/27200/2024	MP ABHIJEET KUMAR BHAKAT	ANITA SAHOO	846/2024
33	CRLREV/ / D-CRLREV/28131/2024	MP ARTA BANDHU GHADEI	LALITENDU BHUYAN	847/2024
34	CRLREV/ / D-CRLREV/28131/2024	MP ARTA BANDHU GHADEI	LALITENDU BHUYAN	848/2024
35	CRLREV/ / D-CRLREV/26239/2024	MP MANOJ KUMAR PATTNAIK	PUSPAMITRA MOHAPATRA	849/2024
36	CRLREV/ / D-CRLREV/432/2022	MP MAHESH KUMAR AGARWAL	BIBHU PRASAD TRIPATHY	850/2024
37	CRLREV/ / D-CRLREV/431/2022	MP MAHESH KUMAR AGARWAL	BIBHU PRASAD TRIPATHY	851/2024
38	CRLREV/ / D-RSA/392/2018	MP DOLI MAHAPATRA	M/S.BHASKAR CH.PANDA	852/2024
39	RSA/392/2018 D-RSA/224/2006	MP SUKA PANDA	M/S.S.P.MISRA	1080/2024
40	RSA/224/2006 D-RSA/224/2006	MP SUKA PANDA	M/S.S.P.MISRA	1081/2024
41	RSA/224/2006 D-RSA/35035/2024	MP BAGULI@BENGULI@BINODINI KHATEI@NARAYAN	PRASAD PATRA	1082/2024
42	RSA/ / D-RSA/40201/2024	MP HIMANSHU PUHAN	BINAYA KUMAR MOHANTY	1083/2024
43	RSA/ / D-RSA/90/2023	MP GOPINATH BANDHA	SUKANTA KUMAR NAYAK	1084/2024
44	RSA/90/2023 D-RSA/40254/2024	MP RABINDRA KUMAR SWAIN	TUSAR KUMAR MISHRA	1085/2024
45	RSA/ / D-RSA/40254/2024	MP RABINDRA KUMAR SWAIN	TUSAR KUMAR MISHRA	1086/2024
46	RSA/ / D-CMP/39974/2024	MP SANJAY KUMAR JENA	AKHAND	1087/2024
47	CMP/ / D-CMP/40046/2024	MP KASTURIKA CHHOTARAY	SMITA RANJAN PATNAIK	1116/2024
48	CMP/ / D-CMP/41/2018	MP SK.USMAN	M.D.RIAZ	1117/2024
49	CMP/41/2018 D-CMP/41/2018	MP SK.USMAN	M/S.ATAL BIHARI LENKA	1118/2024
50	CMP/41/2018 D-CMP/41/2018	MP SK.USMAN	M/S.ATAL BIHARI LENKA	1119/2024
51	CMP/41/2018 D-CMP/40135/2024	MP BANDITARANI PRAHARAJ	BHASKAR CHANDRA PANDA	1120/2024
52	CMP/ / D-CMP/40144/2024	MP PRIYA TRIPATHY	BHASKAR CHANDRA PANDA	1121/2024
53	CMP/ / D-CMP/40192/2024	MP JEMA DEI	BIKRAM RATH	1122/2024
54	CMP/ / D-CMP/40194/2024	MP NITYANANDA NAYAK	J.K.MISHRA 2	1123/2024
55	CMP/ / D-CMP/40205/2024	MP ARUN KUMAR GUPTA	DWARIKA PRASAD MOHANTY	1124/2024
56	CMP/ / D-CMP/40215/2024	MP KHIROD KUMAR SAHU @ KSHIROD KUMAR SAHU	ABHISHEK JARIWAL	1125/2024
57	CMP/ / D-CMP/40242/2024	MP SUKANTA KAR	SUKANTA KUMAR NAYAK (2)	1126/2024
	CMP/ /	MP		1128/2024

58	D-BLAPL/25770/2024 BLAPL/8816/2024	AKHILA PRASAD MISHRA MP	BISWAJIT NAYAK	1202/2024
59	D-BLAPL/20447/2024 BLAPL/7089/2024	SILAI PURTTI MP	PRASANTA KUMAR SATAPATHY	1203/2024
60	D-BLAPL/17085/2024 BLAPL/5907/2024	SAROJ KANTA MOHAPATRA MP	LAXMIKANTA SAHOO	1204/2024
61	D-BLAPL/24983/2024 BLAPL/8520/2024	SATYABAN CHHATRA MP	ANIRUDHA DAS	1205/2024
62	D-BLAPL/4037/2024 BLAPL/1203/2024	DEEPAK KUMAR CHHOTARAY MP	M/S S.S.TRIPATHY, P.PRADHAN, S.PRIYADARSHINI, P.P.DAS	1206/2024
63	D-BLAPL/27611/2024 BLAPL/9330/2024	PINKU SAHOO @ RATIKANTA SAHOO MP	PRADIPTA BEURA	1207/2024
64	D-BLAPL/17480/2024 BLAPL/6133/2024	SANJIB SAHOO @ SANJAYA SAHOO MP	SUSHAMA RANI SAHOO	1208/2024
65	D-BLAPL/2364/2024 BLAPL/788/2024	SAPAN DAS MP	M/S.	1209/2024
66	D-BLAPL/5326/2023 BLAPL/5326/2023	BAISHNAB TANDI MP		1210/2024
67	D-BLAPL/16936/2024 BLAPL/7051/2024	HADU@PRATAP NAIK MP	OM PRAKASH SARAN	1211/2024
68	D-BLAPL/27715/2024 BLAPL/9367/2024	GAJANAN NAIK MP	BASANTA KUMAR DAS	1212/2024
69	D-BLAPL/14425/2023 BLAPL/14425/2023	RAJEEV LOCHAN DAS MP	BIBHUTI BHUSAN MISHRA	1213/2024
70	D-BLAPL/20326/2024 BLAPL/7177/2024	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	1214/2024
71	D-BLAPL/14663/2023 BLAPL/14663/2023	SIBA PRADHAN MP		1215/2024
72	D-BLAPL/20059/2024 BLAPL/6858/2024	VIKASH JAISWAL@BIKASH JAISWAL MP		1216/2024
73	D-BLAPL/16469/2024 BLAPL/5748/2024	RANJIT PRADHAN MP		1217/2024
74	D-BLAPL/23217/2024 BLAPL/8008/2024	BHAGIRATHI GOUDA @ BHAGYA GOUDAJYOTIRMAYA SAHOO MP		1218/2024
75	D-BLAPL/25424/2024 BLAPL/8887/2024	IMATAJ KHAN @ RAKO MP	JYOTIRMAYA SAHOO	1219/2024
76	D-BLAPL/23376/2024 BLAPL/8058/2024	SURESH MARUTI PAWAR MP	RAJENDRA NARAYAN ROUT	1220/2024
77	D-BLAPL/13447/2024 BLAPL/4474/2024	TARINISEN MOHAPATRA MP		1221/2024
78	D-ABLAPL/19060/2024 ABLAPL/7125/2024	RANJIT KARADA @ KARAD @ KADRAKA MP		1953/2024
79	D-ABLAPL/26319/2024 ABLAPL/9686/2024	SANU NAHAK @ SANADA NAYAK MP		1954/2024
80	D-ABLAPL/26217/2024 ABLAPL/9649/2024	DIBAKAR KHATUA MP	PITABMAR BEHERA	1955/2024
81	D-ABLAPL/5815/2020 ABLAPL/5815/2020	SUSANTA KUMAR JENA MP		1956/2024
82	D-ABLAPL/20532/2024 ABLAPL/7442/2024	G. SATYANARAYAN MP		1957/2024
83	D-ABLAPL/23874/2024 ABLAPL/8726/2024	JALISMITA MUDULI @ JALI SENAPATI MP		1958/2024
84	D-ABLAPL/19232/2024 ABLAPL/6874/2024	ANURUDHA @ ANIRUDHA PADHIARI MP		1959/2024
85	D-ABLAPL/21087/2024 ABLAPL/7719/2024	TOFAN SRICHANDAN MP		1960/2024
86	D-ABLAPL/23478/2024 ABLAPL/8542/2024	PRAMODHA KUMARA SETHI @ PRAMODA MP		1961/2024
87	D-ABLAPL/24329/2024 ABLAPL/9132/2024	SASMITA PRADHAN @ RUPALI MP		1962/2024
88	D-ABLAPL/20908/2024 ABLAPL/7507/2024	GANESH SAHOO @ GANESWAR SAHOO MP		1963/2024
89	D-ABLAPL/16409/2024	DAYANIDHI SAHOO		

	ABLAPL/5722/2024	MP		1964/2024
90	D-ABLAPL/16038/2024	LAXMIDHAR SAHOO		
	ABLAPL/5708/2024	MP		1965/2024
91	D-ABLAPL/21406/2024	PANCHANAN KULHARI		
	ABLAPL/7725/2024	MP		1966/2024
92	D-ABLAPL/21413/2024	BASANTA KUMAR GHANTI		
	ABLAPL/7794/2024	MP		1967/2024
93	D-ABLAPL/21417/2024	SNEHALATA BEHERA		
	ABLAPL/7809/2024	MP		1968/2024
94	D-ABLAPL/24535/2024	GANESH PATRA		
	ABLAPL/8922/2024	MP		1969/2024
95	D-ABLAPL/11354/2024	G. SURESH RAO		
	ABLAPL/4083/2024	MP		1970/2024
96	D-ABLAPL/23173/2024	SITU @ SOUBHAGYA NAYAK		
	ABLAPL/8540/2024	MP		1971/2024
97	D-ABLAPL/15366/2024	LALIT PATRA		
	ABLAPL/5468/2024	MP		1972/2024
98	D-ABLAPL/5415/2024	PANDU CHARAN BADAJENA @ KALIA		
	ABLAPL/2024/2024	MP		1973/2024
99	D-ABLAPL/26120/2024	PITAMBARA SAHU		
	ABLAPL/9521/2024	MP		1974/2024
100	D-ABLAPL/23182/2024	ANURAG KANDA	PRASANTA KUMAR ROUTRAY	
	ABLAPL/8567/2024	MP		1975/2024
101	D-ABLAPL/22717/2024	FAIZ AHAD RAZA		
	ABLAPL/8386/2024	MP		1976/2024
102	D-ABLAPL/19277/2024	ANIL KUMAR GIRLA		
	ABLAPL/6877/2024	MP		1977/2024
103	D-ABLAPL/21783/2024	PURASTAM DIGAL @ PURUSOTTAM DIGAL		
	ABLAPL/7954/2024	MP		1978/2024
104	D-ABLAPL/10873/2020	MARUTI PRASAD SAHOO @ TEMPULU	SAROJ KUMAR PADHI	
	ABLAPL/10873/2020	MP		1979/2024
105	D-ABLAPL/22498/2024	SWAPAN KUMAR GHOSHAL @ GHOSAL		
	ABLAPL/8146/2024	MP		1980/2024
106	D-ABLAPL/26315/2024	BAJI KHAN @ ABDUL KAYUM KHAN		
	ABLAPL/9613/2024	MP		1981/2024
107	D-ABLAPL/8827/2024	AKASH MUNA		
	ABLAPL/3252/2024	MP		1982/2024
108	D-ABLAPL/16517/2024	NAROTTAM MALIK		
	ABLAPL/5859/2024	MP		1983/2024
109	D-MACA/39979/2024	SWETAKETU PARIDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2147/2024
110	D-MACA/39981/2024	TAPAN KISAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2148/2024
111	D-MACA/39986/2024	PRASAMITA PADHY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2149/2024
112	D-MACA/35808/2024	L.M.ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR	ANNE SWARKHAN	
	MACA/ /	MP		2150/2024
113	D-MACA/38545/2024	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD., KHEMPALASORE	RUDNEE KHEMPALASORE	
	MACA/ /	MP		2151/2024
114	D-MACA/21631/2024	MANAGER(LLEGAL), M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR	GRADIN SUTAR	
	MACA/490/2024	MP		2152/2024
115	D-MACA/21631/2024	MANAGER(LLEGAL), M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR	GRADIN SUTAR	
	MACA/490/2024	MP		2153/2024
116	D-MACA/21631/2024	MANAGER(LLEGAL), M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR	GRADIN SUTAR	
	MACA/490/2024	MP		2154/2024
117	D-MACA/39102/2024	R.M., ORIENTAL INSURANCE CO.LTD.,KHEMPALASORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2155/2024
118	D-MACA/40083/2024	D.M., ORIENTAL INSURANCE CO.LTD., KHEMPALASORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2156/2024
119	D-MACA/40083/2024	D.M., ORIENTAL INSURANCE CO.LTD., KHEMPALASORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2157/2024
120	D-MACA/40092/2024	R.M., ORIENTAL INSURANCE CO.LTD., KHEMPALASORE	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2158/2024

121	D-MACA/40092/2024 MACA/ /	R.M., ORIENTAL INSURANCE CO.LTD., KHPRAKANTA KUMAR MAHALI MP		2159/2024
122	D-MACA/724/2019 MACA/724/2019	THE ICICI LOMBARD G.I.CO.LTD. MP	M/S H. N. TRIPATHY, S. R. TRIPATHY, B. P. RATH, M/S. UMESH PRASA	2160/2024
123	D-MACA/40121/2024 MACA/ /	DIPTI RANJAN MOHAPATRA MP	ANTARYAMI DASH	2161/2024
124	D-MACA/40121/2024 MACA/ /	DIPTI RANJAN MOHAPATRA MP	ANTARYAMI DASH	2162/2024
125	D-MACA/882/2019 MACA/882/2019	MEGHANANDA BEHERA MP	M/S.K.C.NAYAK	2163/2024
126	D-MACA/436/2019 MACA/436/2019	MISS SURATI PALATA MP	BIRANCHI NARAYAN RATH	2164/2024
127	D-MACA/436/2019 MACA/436/2019	MISS SURATI PALATA MP	BIRANCHI NARAYAN RATH	2165/2024
128	D-MACA/435/2019 MACA/435/2019	SURENDRA BADHEI MP	BIRANCHI NARAYAN RATH	2166/2024
129	D-MACA/434/2019 MACA/434/2019	KASTURI BADHEI MP	BIRANCHI NARAYAN RATH	2167/2024
130	D-MACA/435/2019 MACA/435/2019	SURENDRA BADHEI MP	BIRANCHI NARAYAN RATH	2168/2024
131	D-MACA/96/2019 MACA/96/2019	PUJA BADHEI MP	BIRANCHI NARAYAN RATH	2169/2024
132	D-MACA/676/2019 MACA/676/2019	BIJAYINI GARNAIK MP	M/S.BIRANCHI NARAYAN RATH	2170/2024
133	D-MACA/40127/2024 MACA/ /	M/S NEW INDIA ASSURANCE CO.LTD., CUPRAMOD KUMAR TRIPATHY MP		2171/2024
134	D-MACA/40136/2024 MACA/ /	M/S NEW INDIA ASSURANCE CO.LTD., CUPRAMOD KUMAR TRIPATHY MP		2172/2024
135	D-MACA/40136/2024 MACA/ /	M/S NEW INDIA ASSURANCE CO.LTD., CUPRAMOD KUMAR TRIPATHY MP		2173/2024
136	D-MACA/193/2023 MACA/193/2023	MALATI PRUSTY MP	BINAYAK PRASAD MOHANTY	2174/2024
137	D-MACA/39299/2024 MACA/ /	M/S. CHOLAMANDALAM, M/S. GENERAL INSURANCE CO. LTD., BBSR MP		2175/2024
138	D-MACA/35439/2024 MACA/ /	URMILA SAHOO MP	DEBASISH PATNAIK	2176/2024
139	D-MACA/35445/2024 MACA/ /	AMAR PANDA @ AMAR KUMAR PANDA MP	DEBASISH PATNAIK	2177/2024
140	D-MACA/35445/2024 MACA/ /	AMAR PANDA @ AMAR KUMAR PANDA MP	DEBASISH PATNAIK	2178/2024
141	D-MACA/35218/2024 MACA/ /	RAMADEVI RAULA MP	DEBASISH PATNAIK	2179/2024
142	D-MACA/35218/2024 MACA/ /	RAMADEVI RAULA MP	DEBASISH PATNAIK	2180/2024
143	D-MACA/35210/2024 MACA/ /	AKSHAYA KUMAR SINHA MP	DEBASISH PATNAIK	2181/2024
144	D-MACA/35210/2024 MACA/ /	AKSHAYA KUMAR SINHA MP	DEBASISH PATNAIK	2182/2024
145	D-CRLA/25796/2024 CRLA/ /	BHARAT KUMAR NAIK MP	SANDEEP RAJ PANDA	2331/2024
146	D-CRLA/28018/2024 CRLA/ /	CHUNDA ORAM MP	DHIRENDRA KUMAR MOHAPATRA	2332/2024
147	D-CRLA/28018/2024 CRLA/ /	CHUNDA ORAM MP	DHIRENDRA KUMAR MOHAPATRA	2333/2024
148	D-CRLA/28061/2024 CRLA/ /	JAGABANDHU NAIK MP	DALIRANI BEHURAY	2334/2024
149	D-CRLA/28061/2024 CRLA/ /	JAGABANDHU NAIK MP	DALIRANI BEHURAY	2335/2024
150	D-CRLA/28104/2024 CRLA/ /	JAYANTI SAHU MP	SANGRAMJIT PANDA	2336/2024
151	D-CRLA/28104/2024 CRLA/ /	JAYANTI SAHU MP	SANGRAMJIT PANDA	2337/2024
152	D-CRLA/27678/2024	BANDHUA @ BANDHU JENA	BISWA PRAKASH DHAL	

	CRLA/ /	MP		2338/2024
153	D-CRLA/28119/2024	CHANDRAMANI PRUSTY	PRAVAT KUMAR NAYAK	
	CRLA/ /	MP		2339/2024
154	D-CRLA/28119/2024	CHANDRAMANI PRUSTY	PRAVAT KUMAR NAYAK	
	CRLA/ /	MP		2340/2024
155	D-CRLA/306/2019	LOKNATH BHOI	M/S.RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADEI, M/S.BISHN	
	CRLA/306/2019	MP		2341/2024
156	D-CRLA/28170/2024	PRAMOD BISWAL @ BIBHU	DEVASHIS PANDA	
	CRLA/ /	MP		2342/2024
157	D-CRLA/28170/2024	PRAMOD BISWAL @ BIBHU	DEVASHIS PANDA	
	CRLA/ /	MP		2343/2024
158	D-CRLA/28170/2024	PRAMOD BISWAL @ BIBHU	DEVASHIS PANDA	
	CRLA/ /	MP		2344/2024
159	D-CRLA/28209/2024	BUBU @ BIBHU JALLY	SURJYA NARAYAN SAHU	
	CRLA/ /	MP		2345/2024
160	D-CRLA/28209/2024	BUBU @ BIBHU JALLY	SURJYA NARAYAN SAHU	
	CRLA/ /	MP		2346/2024
161	D-CRLA/28209/2024	BUBU @ BIBHU JALLY	SURJYA NARAYAN SAHU	
	CRLA/ /	MP		2347/2024
162	D-CRLA/28212/2024	MOHAMMAD AKIL	SURYA NARAYAN SAHU	
	CRLA/ /	MP		2348/2024
163	D-CRLA/28212/2024	MOHAMMAD AKIL	SURYA NARAYAN SAHU	
	CRLA/ /	MP		2349/2024
164	D-CRLA/28212/2024	MOHAMMAD AKIL	SURYA NARAYAN SAHU	
	CRLA/ /	MP		2350/2024
165	D-CRLMC/27993/2024	SANTOSH KUMAR DHIR	SANJAY KUMAR PATTANAIAK	
	CRLMC/ /	MP		2503/2024
166	D-CRLMC/26419/2024	SARAJU@SAROJ NAIK		
	CRLMC/3381/2024	MP		2504/2024
167	D-CRLMC/13480/2024	LAXMI NARAYAN ENTERPRISES, BADASAH		
	CRLMC/1728/2024	MP		2505/2024
168	D-CRLMC/27992/2024	SUBHANKAR SAHOO	RAJENDRA NARAYAN ROUT	
	CRLMC/ /	MP		2506/2024
169	D-CRLMC/28021/2024	SANTOSH KUMAR AGRAWAL	ANITA SAHOO	
	CRLMC/ /	MP		2507/2024
170	D-CRLMC/28036/2024	SANTOSH CHANDRA @ SANTOSH KUMAR	PANDYA KUMAR MOHANTY	
	CRLMC/ /	MP		2508/2024
171	D-CRLMC/28039/2024	SAMIKHYARANI JENA	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		2509/2024
172	D-CRLMC/9879/2024	SHREETAM NANDA	PRADEEPTA KUMAR SWAIN	
	CRLMC/1204/2024	MP		2510/2024
173	D-CRLMC/28047/2024	DR. TAPAN KUMAR SATAPATHY	ANIRUDHA DAS	
	CRLMC/ /	MP		2511/2024
174	D-CRLMC/17735/2024	SANTOSH KUMAR KANHAR	ANIRUDHA DAS	
	CRLMC/2370/2024	MP		2512/2024
175	D-CRLMC/28054/2024	PRATAP SAHU	SAMARENDRA MOHANTY	
	CRLMC/ /	MP		2513/2024
176	D-CRLMC/28064/2024	AJAYA KUMAR PANDEY @ KELU	DEBENDRA NATH MISHRA	
	CRLMC/ /	MP		2514/2024
177	D-CRLMC/13336/2024	MD. ALLAUDDIN@MD. ALAUDDIN@MD.ALLUDIN		
	CRLMC/1706/2024	MP		2515/2024
178	D-CRLMC/28098/2024	DEBASIS BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		2516/2024
179	D-CRLMC/28098/2024	DEBASIS BEHERA	ASHOK KUMAR SARANGI	
	CRLMC/ /	MP		2517/2024
180	D-CRLMC/28109/2024	BISHNU PRASAD BEHERA @ KUNA	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2518/2024
181	D-CRLMC/28143/2024	M/S. CITICON ENGINEERS ORISSA PVT. LTD	DEBESWAR RATH	
	CRLMC/ /	MP		2519/2024
182	D-CRLMC/28155/2024	SANJEEV KUMAR RAY@FAKIRA RAY	PABITRA KUMAR NAYAK	
	CRLMC/ /	MP		2520/2024
183	D-CRLMC/28161/2024	BAISAKHI DEHURY @ SUNITA DEHURY	MOHENDRA KUMAR MOHAPATRO	
	CRLMC/ /	MP		2521/2024

184	D-CRLMC/5440/2023 CRLMC/5440/2023	SARADA PRASANNA PANDA MP		2522/2024
185	D-CRLMC/28177/2024 CRLMC/ /	DEBASMITA SAMANTRAY MP	AMITABH MISHRA	2523/2024
186	D-CRLMC/27219/2024 CRLMC/ /	ASHOK KUMAR BEHERA MP	ASHOK KUMAR SARANGI	2524/2024
187	D-CRLMC/28203/2024 CRLMC/ /	SASHADHAR JENA MP	PRAVAT KUMAR MUDULI	2525/2024
188	D-WA/39964/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	6699/2024
189	D-WA/39964/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	6700/2024
190	D-WA/39950/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY, A.G.A.	6701/2024
191	D-WA/39950/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY, A.G.A.	6702/2024
192	D-WA/39950/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY, A.G.A.	6703/2024
193	D-WA/39951/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6704/2024
194	D-WA/39951/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6705/2024
195	D-WA/39951/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6706/2024
196	D-WA/39953/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6707/2024
197	D-WA/39953/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6708/2024
198	D-WA/39953/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6709/2024
199	D-WA/39955/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6710/2024
200	D-WA/39955/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6711/2024
201	D-WA/39955/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6712/2024
202	D-WA/39956/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6713/2024
203	D-WA/39956/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6714/2024
204	D-WA/39956/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	6715/2024
205	D-WA/10330/2024 WA/420/2024	SAMBALPUR DIST. CO-OP. CENTRAL BANK MP	KAJI DHAR SAHOO	6716/2024
206	D-WA/39957/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6717/2024
207	D-WA/39957/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6718/2024
208	D-WA/39957/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6719/2024
209	D-WA/39959/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6720/2024
210	D-WA/39959/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6721/2024
211	D-WA/39959/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6722/2024
212	D-WA/39962/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6723/2024
213	D-WA/39962/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6724/2024
214	D-WA/39962/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6725/2024
215	D-WA/40075/2024	PRAMOD KUMAR KANUNGO	SATYABRATA MOHANTY (1)	

	WA/ /	MP		6726/2024
216	D-WA/40075/2024	PRAMOD KUMAR KANUNGO	SATYABRATA MOHANTY (1)	
	WA/ /	MP		6727/2024
217	D-WA/39963/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6728/2024
218	D-WA/39963/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6729/2024
219	D-WA/39963/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6730/2024
220	D-WA/40021/2024	STATE OF ODISHA	AJAYA KUMAR NANDA,A.G.A	
	WA/ /	MP		6731/2024
221	D-WA/40021/2024	STATE OF ODISHA	AJAYA KUMAR NANDA,A.G.A	
	WA/ /	MP		6732/2024
222	D-WA/40021/2024	STATE OF ODISHA	AJAYA KUMAR NANDA,A.G.A	
	WA/ /	MP		6733/2024
223	D-WA/39529/2024	MD.AYUB AHMAD	SANJAY KUMAR PATTANAİK	
	WA/ /	MP		6734/2024
224	D-WA/34921/2024	BHABANI SANKAR NANDA	SATYABRATA MOHANTY	
	WA/2293/2024	MP		6735/2024
225	D-WA/40024/2024	STATE OF ODISHA	AJAYA KUMAR NANDA,A.G.A	
	WA/ /	MP		6736/2024
226	D-WA/40024/2024	STATE OF ODISHA	AJAYA KUMAR NANDA,A.G.A	
	WA/ /	MP		6737/2024
227	D-WA/40024/2024	STATE OF ODISHA	AJAYA KUMAR NANDA,A.G.A	
	WA/ /	MP		6738/2024
228	D-WA/39185/2024	DEEPAK KUMAR SAHOO	SATYABRATA MOHANTY	
	WA/ /	MP		6739/2024
229	D-WA/40084/2024	STATE OF ODISHA	PURNA CHANDRA DAS,A.S.C	
	WA/ /	MP		6740/2024
230	D-WA/40084/2024	STATE OF ODISHA	PURNA CHANDRA DAS,A.S.C	
	WA/ /	MP		6741/2024
231	D-WA/40084/2024	STATE OF ODISHA	PURNA CHANDRA DAS,A.S.C	
	WA/ /	MP		6742/2024
232	D-WA/40107/2024	STATE OF ODISHA	SANJAY RATH,A.S.C	
	WA/ /	MP		6743/2024
233	D-WA/40107/2024	STATE OF ODISHA	SANJAY RATH,A.S.C	
	WA/ /	MP		6744/2024
234	D-WA/40107/2024	STATE OF ODISHA	SANJAY RATH,A.S.C	
	WA/ /	MP		6745/2024
235	D-WA/40053/2024	STATE OF ODISHA	ANANDA PRAKASH DAS, A.S.C.	
	WA/ /	MP		6746/2024
236	D-WA/40053/2024	STATE OF ODISHA	ANANDA PRAKASH DAS, A.S.C.	
	WA/ /	MP		6747/2024
237	D-WA/40053/2024	STATE OF ODISHA	ANANDA PRAKASH DAS, A.S.C.	
	WA/ /	MP		6748/2024
238	D-WA/40055/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6749/2024
239	D-WA/40055/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6750/2024
240	D-WA/40055/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6751/2024
241	D-WA/40233/2024	LT COL MUKUL CHAUHAN	ADV.	
	WA/ /	MP		6752/2024
242	D-WP(C)/1513/2022	ZOBEDA KHATUN	NIKUNJA KUMAR DEO	
	WP(C)/1513/2022	MP		12396/2024
243	D-WP(C)/30456/2023	M/S. CHARIDHAM COMPANY, GANJAM	AVIJIT PATNAİK	
	WP(C)/30456/2023	MP		12397/2024
244	D-WP(C)/39952/2024	BALARAM DIXIT	DR. SUSANT KUMAR KANUNGO	
	WP(C)/23309/2024	MP		12398/2024
245	D-WP(C)/39976/2024	RAMESWARAM ENTERPRISES, NAYAGAR	MILOK KUMAR PANDA	
	WP(C)/23275/2024	MP		12399/2024
246	D-WP(C)/39947/2024	SATYA SANKAR RAJ	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		12400/2024

247	D-WP(C)/39983/2024 WP(C)/23278/2024	LAXMIPRIYA MOHAPATRA MP	ARIJEET MISHRA	12401/2024
248	D-WP(C)/39984/2024 WP(C)/ /	NILAKANTHA NAYAK MP	LALATENDU SAMAL	12402/2024
249	D-WP(C)/39987/2024 WP(C)/ /	SURESH CHANDRA MAHANTA MP	DR. SIMANCHALLA RANJIT	12403/2024
250	D-WP(C)/39991/2024 WP(C)/23280/2024	PRASANNA KUMAR SAHOO MP	SOUMYA MISHRA	12405/2024
251	D-WP(C)/39994/2024 WP(C)/23246/2024	SUJATA NANDA MP	KRISHNA CHANDRA SAHU	12406/2024
252	D-WP(C)/39995/2024 WP(C)/23247/2024	CHAITANYA PRADHAN MP	KRISHNA CHANDRA SAHU	12407/2024
253	D-WP(C)/39998/2024 WP(C)/ /	BASANTA KUMAR NAIK MP	AKSHAYA KUMAR DORA	12408/2024
254	D-WP(C)/39996/2024 WP(C)/23249/2024	JYOTIRANJAN KAR MP	KRISHNA CHANDRA SAHU	12409/2024
255	D-WP(C)/39720/2024 WP(C)/23128/2024	GANESH PRADHAN MP	SIDDHARTH GOUTAM DAS	12410/2024
256	D-WP(C)/35081/2020 WP(C)/35081/2020	SNEHALATA PRADHANI MP	PRASANTA KUMAR SATAPATHY	12411/2024
257	D-WP(C)/35420/2020 WP(C)/35420/2020	CHINMAYEE PATNAIK MP	KRISHNA CHANDRA SAHU, PRASANTA KUMAR SATAPATHY	12412/2024
258	D-WP(C)/35420/2020 WP(C)/35420/2020	CHINMAYEE PATNAIK MP	KRISHNA CHANDRA SAHU	12413/2024
259	D-WP(C)/27594/2024 WP(C)/16143/2024	JAYADEV PARIDA MP		12414/2024
260	D-WP(C)/40002/2024 WP(C)/ /	AMOS NAYAK MP	BIPIN KUMAR NAYAK	12415/2024
261	D-WP(C)/39977/2024 WP(C)/ /	REKHARANI DAS MP	GOURI KUMAR RATH	12416/2024
262	D-WP(C)/40003/2024 WP(C)/ /	AMOS NAYAK MP	BIPIN KUMAR NAYAK	12417/2024
263	D-WP(C)/40004/2024 WP(C)/ /	AMOS NAYAK MP	BIPIN KUMAR NAYAK	12418/2024
264	D-WP(C)/40005/2024 WP(C)/ /	AMOS NAYAK MP	BIPIN KUMAR NAYAK	12419/2024
265	D-WP(C)/40007/2024 WP(C)/ /	AMOS NAYAK MP	BIPIN KUMAR NAYAK	12420/2024
266	D-WP(C)/37167/2024 WP(C)/21804/2024	M/S. HARSHAPRIYA NEELACHAL MP	BANSHIDHAR BAUG	12421/2024
267	D-WP(C)/39389/2024 WP(C)/22835/2024	HARIHAR MISHRA MP	SNEHA PATRA	12422/2024
268	D-WP(C)/304/2017 WP(C)/304/2017	SANJUKTA ROUT MP		12423/2024
269	D-WP(C)/28227/2024 WP(C)/16061/2024	PRANABANDHU DHAL MP	SIDHARTHA SANKAR GHOSE	12425/2024
270	D-WP(C)/40012/2024 WP(C)/ /	JITENDRA BEURA MP	PRASANNA KUMAR NAYAK	12426/2024
271	D-WP(C)/40011/2024 WP(C)/ /	MADAN MOHAN BISWAL MP	PRASANTA KISHORE RAY	12427/2024
272	D-WP(C)/36354/2024 WP(C)/20658/2024	PSK INFRASTRUCTURES AND PROJECTS MP	BISHNU PRASAD PRADHAN, MR. ASOK MOHANTY	12428/2024
273	D-WP(C)/40028/2024 WP(C)/23304/2024	HRUDAY RANJAN PANDA MP	NARESH CHANDRA JENA	12429/2024
274	D-WP(C)/25150/2024 WP(C)/15759/2024	DR.SUDIPTA MUKHERJI MP	RAMDAS ACHARY	12430/2024
275	D-WP(C)/40643/2023 WP(C)/40643/2023	DR. PRANATI SATAPATHY MP	SRIDHAR RATH	12431/2024
276	D-WP(C)/12341/2023 WP(C)/12341/2023	PRASANNA KUMAR SAMANTASINGHAR MP		12432/2024
277	D-WP(C)/40035/2024 WP(C)/ /	ASHISH KUMAR JENA MP	SAILABALA JENA	12433/2024
278	D-WP(C)/11913/2024	SARITA ROUT		

	WP(C)/8396/2024	MP		12434/2024
279	D-WP(C)/40040/2024 WP(C)/23297/2024	RANJEETA KUMARI SAHU MP	SAIBRATA RATH	12435/2024
280	D-WP(C)/40023/2024 WP(C)/ /	AMAN KUMAR SHAH MP	SUBHAM AGRAWAL	12436/2024
281	D-WP(C)/38892/2024 WP(C)/ /	M/S. MANI MALLICA ENTERPRISES, BHADRABAS MP	PRASANTA KUMAR JENA	12437/2024
282	D-WP(C)/40051/2024 WP(C)/ /	DHANMATI @ TULSA BUDEK @ NAIK MP	SACHIDANANDA SAHOO	12438/2024
283	D-WP(C)/40060/2024 WP(C)/ /	DR.PRAKASH KUMAR MOHAPATRA MP	RAMDAS ACHARY	12439/2024
284	D-WP(C)/36224/2024 WP(C)/21377/2024	ZIQITZA HEALTH CARE LTD MP	SHIBASHISH MISRA	12440/2024
285	D-WP(C)/36224/2024 WP(C)/21377/2024	ZIQITZA HEALTH CARE LTD MP	SHIBASHISH MISRA	12441/2024
286	D-WP(C)/40063/2024 WP(C)/ /	NIHAR RANJAN SWAIN MP	RAMDAS ACHARY	12442/2024
287	D-WP(C)/40072/2024 WP(C)/ /	SANAT KUMAR JENA MP	PRASANTA KUMAR SATAPATHY	12443/2024
288	D-WP(C)/32927/2024 WP(C)/19096/2024	MANOJ KUMAR ROUTRAY MP		12444/2024
289	D-WP(C)/36381/2024 WP(C)/21626/2024	JOGENDRA NAYAK MP	LAKSHMAN MISHRA	12445/2024
290	D-WP(C)/40080/2024 WP(C)/ /	SUSHIL KUMAR DASH MP	BAIDHAR SAHOO	12447/2024
291	D-WP(C)/40082/2024 WP(C)/ /	DILLIP KUMAR NAYAK MP	SUBHADUTTA ROUTRAY	12448/2024
292	D-WP(C)/36024/2024 WP(C)/20413/2024	DINESH PRASAD SAHA MP	ARUN KUMAR PATRA	12449/2024
293	D-WP(C)/36273/2024 WP(C)/20528/2024	SARASWATI MAHANAND MP	AMIT PRASAD BOSE	12450/2024
294	D-WP(C)/2931/2021 WP(C)/2931/2021	UTKAL MOHAPATRA MP		12451/2024
295	D-WP(C)/40090/2024 WP(C)/ /	KASMAN MEHER MP	SUBHADUTTA ROUTRAY	12452/2024
296	D-WP(C)/41425/2023 WP(C)/41425/2023	PABITRA MATIA MP		12453/2024
297	D-WP(C)/40093/2024 WP(C)/ /	SWAYAM SADASIBA CONSTRUCTION PVT LTD MP	AMITABH MISHRA	12454/2024
298	D-WP(C)/40091/2024 WP(C)/ /	BASANT KUMAR NEPAK MP	SUBHADUTTA ROUTRAY	12455/2024
299	D-WP(C)/40096/2024 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	12456/2024
300	D-WP(C)/27821/2024 WP(C)/15740/2024	BASUDEV PANDA MP	SAMEER KUMAR DAS	12457/2024
301	D-WP(C)/40097/2024 WP(C)/ /	DILLIP KUMAR NAYAK MP	SAMEER KUMAR DAS	12458/2024
302	D-WP(C)/28048/2024 WP(C)/15931/2024	SHARAT CHANDRA NARENDRA MP		12459/2024
303	D-WP(C)/40101/2024 WP(C)/ /	SURENDRA SETHI MP	RUDRA NARAYAN PARIJA	12460/2024
304	D-WP(C)/40102/2024 WP(C)/ /	JALADHAR DEHURY MP	AMIT PRASAD BOSE	12461/2024
305	D-WP(C)/40108/2024 WP(C)/ /	SUPERINTENDING ENGINEER ELECTRICAL MP	SURSHEK CHANDRA DASH	12462/2024
306	D-WP(C)/40110/2024 WP(C)/ /	MITRA MOHAPATRA MP	SASWATI MOHAPATRA	12463/2024
307	D-WP(C)/40112/2024 WP(C)/23312/2024	M/S.OM JAY EV LTD, BBSR MP	ABHISHEK DASH	12464/2024
308	D-WP(C)/29647/2024 WP(C)/17177/2024	ANJANA SWAIN MP	HEMANTA KUMAR RATSINGH	12465/2024
309	D-WP(C)/3581/2024 WP(C)/1899/2024	SUKANTA BANKA MP	SIBANARAYAN BISWAL	12466/2024

310	D-WP(C)/6352/2020 WP(C)/6352/2020	SHIVA PR. SINGH MP	SUDIPTO PANDA	12467/2024
311	D-WP(C)/40116/2024 WP(C)/ /	PRASHANTA KUMAR AGRAWAL MP	ALOK KUMAR PANDA	12468/2024
312	D-WP(C)/40119/2024 WP(C)/ /	JAYDEV SAHOO MP	MAHITOSH SINHA	12469/2024
313	D-WP(C)/22949/2024 WP(C)/13098/2024	M/S.SASWAT BRICKS, CUTTACK MP		12470/2024
314	D-WP(C)/40016/2024 WP(C)/ /	KEDAR BEHERA MP	RANJIT MOHANTY	12471/2024
315	D-WP(C)/35005/2024 WP(C)/20022/2024	FIROJ KUMAR TURUK MP	LALIT KUMAR MAHARANA	12472/2024
316	D-WP(C)/40125/2024 WP(C)/ /	PRATIMA BHOI MP	KUNAL KUMAR SWAIN	12473/2024
317	D-WP(C)/40129/2024 WP(C)/ /	NALINI PANDA MP	SUSANTA KUMAR TRIPATHY	12474/2024
318	D-WP(C)/20712/2016 WP(C)/20712/2016	PRAVAT KUMAR DASH MP	M/S.BUDHADEV ROUSTRAY	12475/2024
319	D-WP(C)/12441/2024 WP(C)/8630/2024	MANOJ KUMAR NAYAK MP		12476/2024
320	D-WP(C)/36058/2024 WP(C)/ /	SOURIBALA PALAI MP	UMAKANTA MISHRA	12477/2024
321	D-WP(C)/40140/2024 WP(C)/ /	SUKANTA KUMAR NAYAK MP	SAROJ KUMAR DASH	12478/2024
322	D-WP(C)/40137/2024 WP(C)/ /	AKSHAYA KUMAR PARIDA MP	LINGARAJ SARANGI	12479/2024
323	D-WP(C)/40153/2024 WP(C)/ /	KARTIK SUNDARAY @ KARTIKA SUNDARAY MP	SHAKTA BHUSAN BARIK	12480/2024
324	D-WP(C)/39280/2024 WP(C)/23254/2024	SURENDRANATH PRADHAN MP	KABIRAJ PRADHAN	12481/2024
325	D-WP(C)/40155/2024 WP(C)/ /	SHAKUNTALA MEHER MP	SUBHADUTTA ROUSTRAY	12482/2024
326	D-WP(C)/40159/2024 WP(C)/ /	PRAHALLADA LENKA MP	AMITABH MISHRA	12483/2024
327	D-WP(C)/40022/2024 WP(C)/ /	SARMILA BEHERA MP	BISWABIHARI MOHANTY	12484/2024
328	D-WP(C)/40162/2024 WP(C)/ /	PRAHALLAD LENKA MP	AMITABH MISHRA	12485/2024
329	D-WP(C)/40160/2024 WP(C)/ /	DR.SANJIB KUMAR KAR MP	SUBHADUTTA ROUSTRAY	12486/2024
330	D-WP(C)/40163/2024 WP(C)/ /	MOHASHAKTI FORGING PVT. LTD., KHURDA MP	ANJAN KUMAR BISWAL	12487/2024
331	D-WP(C)/40167/2024 WP(C)/ /	SRIRAM CARRIERS, GANJAM MP	ANJAN KUMAR BISWAL	12488/2024
332	D-WP(C)/40168/2024 WP(C)/ /	DASARATHI NAIK MP	SANTOSH CHANDRA ATABUDHI	12489/2024
333	D-WP(C)/40171/2024 WP(C)/ /	RAKESH BADHAN MP	PABITRA KUMAR NAYAK	12490/2024
334	D-WP(C)/40172/2024 WP(C)/ /	SK. IMRAJ MP	GOPINATH MISHRA	12491/2024
335	D-WP(C)/16653/2024 WP(C)/9335/2024	ANSUMAN PRADHAN MP		12492/2024
336	D-WP(C)/1584/2022 WP(C)/1584/2022	M/S KRISHNA AUTO INDUSTRIES MP	SANTANU KUMAR SARANGI	12493/2024
337	D-WP(C)/40181/2024 WP(C)/ /	KUNTALA JOSHI MP	AUROVINDA MOHANTY	12494/2024
338	D-WP(C)/28537/2022 WP(C)/28537/2022	SMARAK RANJAN MALIK MP		12495/2024
339	D-WP(C)/40186/2024 WP(C)/ /	SANTOSH KUMAR SAHOO MP	AUROVINDA MOHANTY	12496/2024
340	D-WP(C)/29636/2023 WP(C)/29636/2023	HARIHAR BEHERA MP	SANJIB MOHANTY	12497/2024
341	D-WP(C)/39841/2024	DASARATHI MAJHI	NIHAL RATH	

	WP(C)/ /	MP		12498/2024
342	D-WP(C)/40187/2024	JATIN KUMAR NAYAK	DILLIP KUMAR PRADHAN	
	WP(C)/ /	MP		12499/2024
343	D-WP(C)/40196/2024	PRAKASH KUMAR MOHAPATRA	AVIJIT MISHRA	
	WP(C)/ /	MP		12500/2024
344	D-WP(C)/40208/2024	AYASKANTA TRIPATHY	SURYAKANTA DASH	
	WP(C)/ /	MP		12501/2024
345	D-WP(C)/33494/2024	ASHUTOSH DAS	SHASHI BHUSAN JENA	
	WP(C)/19147/2024	MP		12502/2024
346	D-WP(C)/40214/2024	AYASKANTA RATH	SURYAKANTA DASH	
	WP(C)/ /	MP		12503/2024
347	D-WP(C)/34018/2024	JITENDRA KUMAR PRADHAN	SHASHI BHUSAN JENA	
	WP(C)/19374/2024	MP		12504/2024
348	D-WP(C)/34022/2024	RANJAN KUMAR BHOI	SHASHI BHUSAN JENA	
	WP(C)/19283/2024	MP		12505/2024
349	D-WP(C)/34013/2024	RANJU MISHRA	SHASHI BHUSAN JENA	
	WP(C)/19370/2024	MP		12506/2024
350	D-WP(C)/40154/2024	M/S. TARAK NATH DAS	KAJAL SAHOO	
	WP(C)/ /	MP		12507/2024
351	D-WP(C)/40086/2024	BHIKARI CHARAN DASH	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		12508/2024
352	D-WP(C)/40231/2024	SUBASH CHANDRA MOHANTY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		12509/2024
353	D-WP(C)/40243/2024	SANTOSH KUMAR SAHOO	SANTOSH CHANDRA ATABUDHI	
	WP(C)/ /	MP		12510/2024
354	D-WP(C)/40244/2024	EXECUTIVE ENGINEER (ELECT.), TPWODIPRASANTA KUMAR TRIPATHY	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		12511/2024
355	D-WP(C)/40249/2024	JHUMALATA PRADHAN	NIROD KUMAR SAHU	
	WP(C)/ /	MP		12512/2024
356	D-WP(C)/40256/2024	MADHU DHANGADA MAJHI	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		12513/2024
357	D-WP(C)/40259/2024	HRUSHIKESH BUDA	LAXMINARAYAN PATEL	
	WP(C)/ /	MP		12514/2024